



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,10th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6348/2019 WITH LCR ,FIXED	ARABINDA DEBNATH Versus THE UNION OF INDIA AND 5 ORS	MR B CHANDA MR. K BAISHYA MR D SAIKIA	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, ELECTION COMMISSION. MRS A VERMA SC, F.T
2	WP(C)/7870/2019	RABI MANDAL Versus THE UNION OF INDIA AND 6 ORS.	MR B SARKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/197/2021 WITH LCR	LALCHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S AHMED MD Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/218/2021	MADHUMALA Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR S PRODHANI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/222/2021	MUSSTT SONABHANU BIBI @ BEGUM Versus THE UNION OF INDIA AND 6 ORS	F BEGUM MR. L MOHAN MR S PAUL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/2769/2021	SAHURA KHATUN @ SAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/4454/2021	MD. MUZAFAR ALI Versus THE UNION OF INDIA AND 3 ORS	MR. U DUTTA MS. R R SAIKIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

8	WP(C)/4462/2021	MD. MOINUL HAQUE @ MOYNAL HOQUE @ MOULANA MOYNAL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. A AHMED MR J P KACHARI MR A HUSSAIN U U KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION				
9	WP(C)/1809/2017 WITH LCR , FIXED	MORJINA BIBI Versus THE UNION OF INDIA and 4 ORS.	MRS.F BEGUM MS.B CHAKRABARTTY MS.S ROY	MR. S C KEYAL GA, ASSAM ASSTT.S.G.I.
10	WP(C)/6176/2019 WITH LCR, FIXED	SHAHJAHAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
WITH				
11	WP(C)/6145/2019	KHANDAKAR ABDUR ROUF Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC (R6) SC, ELECTION COMMISSION. (R3) SC, F.T (R2,4,5)
12	WA/129/2021 FIXED	PANKAJ CHAMUAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
WITH				
	I.A.(Civil)/929/2021 in WA/129/2021	PANKAJ CHAMUAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
WITH				
13	WA/125/2021	RAJA SARMA @ RAJA SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
WITH				
14	WA/127/2021	JULEE SINHA @ JULEE SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
WITH				
15	WA/130/2021	MANOJ DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
WITH				
	I.A.(Civil)/928/2021 in WA/130/2021	MANOJ DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
WITH				
16	WA/133/2021	ABEDUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
WITH				
	I.A.(Civil)/956/2021 in WA/133/2021	ABEDUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
WITH				
17	WA/134/2021	JITUMONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
WITH				
	I.A.(Civil)/958/2021 in WA/134/2021	JITUMONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA	SC, HEALTH
WITH				
18	WA/137/2021	SAMARJIT MALAKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
WITH				
	I.A.(Civil)/1002/2021 in WA/137/2021	SAMARJIT MALAKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH

19	WITH WA/138/2021	BABITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/1008/2021 in WA/138/2021	BABITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
20	WITH WA/139/2021	SAYEDA JURIMA AHMEDA Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/1012/2021 in WA/139/2021	SAYEDA JURIMA AHMEDA Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
21	WP(C)/2484/2021 WITH LCR ,B/O	PRADIP SANYAL Versus THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	WP(C)/3842/2021 WITH LCR, FIXED	RAGHU NATH SARKAR Versus THE UNION OF INDIA AND 6 ORS.	MR. A PAUL MR. R K MANICHANDRA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ORDERS				
23	PIL(Suo Moto)/1/2019	XXXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS.	MR S S DEY SC, G.H.C	MR D K DAS MR. P P BARUAH MR. D MAZUMDAR (R5) MS. S KANUNGOE (R5) MR. K GOSWAMI MS. A NEOG MR H BETALA MR C KUMAR MS M KAKOTY MR. A SANDILYA
24	Cont.Cas(C)/5/2019 FIXED	DEBENDRA NARAYAN DEKA Versus MONALISA GOSWAMI AND 3 ORS.	MR. R GOSWAMI MS. N BAROOAH MS. P PATHAK MISS. P KALITA	MR. D SAIKIA (R-2) GA, ASSAM MR. T C CHUTIA MR. B CHOUDHURY MR. S BORA (R-2) MR. S BORA (R-2) MR. B GOGOI (R2) MS. N DAS MR P NAYAK (R2) MR D K ROY MS. I KAKATI MR A CHALIHA (R2) MS RUKMINI BARUA MS PADMINI BARUA
25	PIL(Suo Moto)/3/2020	X X X X Versus IN RE - THE UNION OF INDIA AND 7 ORS	MR. T J MAHANTA, SR. ADV MR G UZIR MR. B BARUAH	MR. M Z AHMED (R7) MS. B DUTTA (R7) MR N DUTTA MS S SARMA HAZARIKA MR. S K DUTTA (INTERVENER) MR. S K SHARMA (R7)
26	WITH PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	MR. M Z AHMED (R9, R10) MS. B DUTTA (R9, R10) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA SC, FOREST MR. S K SHARMA (R9, R10)

	WITH I.A.(Civil)/1808/2020 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	
	WITH I.A.(Civil)/665/2021 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, OIL SC, FOREST
27	WITH PIL/30/2020	VIKRAM RAJKHOWA AND ANR. Versus THE UNION OF INDIA AND 16 ORS.	MR. V RAJKHOWA PETITIONER IN PERSON MR. S BARTHAKUR	GA, AP MR. M Z AHMED (R16, R17) MS. B DUTTA (R16, R17) GA, ASSAM MR. S K DUTTA (INTERVENER) SC. COAL INDIA ASSTT.S.G.I. SC, FOREST MR. S K SHARMA (R16, R17)
28	WITH PIL/36/2020	BASANTA DEKA Versus THE UNION OF INDIA AND 5 ORS.	MR. T GOGOI MR. K K HANDIQUÉ	MR. M Z AHMED (R5, R6) MS. B DUTTA (R5, R6) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA MR. S K SHARMA (R5, R6)
29	WITH PIL/45/2020	BIBEK DAS AND ANR Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS. N DEKA MR SAURADEEP DEY	ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, FOREST SC, COAL INDIA
30	PIL/38/2020	SARIM RONGPHAR AND 2 ORS. Versus UNION OF INDIA AND 14 ORS	MR. B BARUAH MS S HASNU	GA, ASSAM MR. B J TALUKDAR MR. B J TALUKDAR MR G BAISHYA (R-12) SC, AG MR R DHAR (R-2,3 7 TO 11) MR. P TALUKDAR MR. P TALUKDAR MR B GOGOI ASSTT.S.G.I. MR J CHUTIA (R-6 and 14) SC, K A A C SC, PWD
31	WP(C)/4094/2020 FIXED	HACHI RAM MANDAL Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. T K BHUYAN MR. A GAUTAM	MR. U K NAIR (R4) MR. M AHMED (R4) MR. U K DAS (R4) SC, N C T E SC, EDU
32	PIL/32/2021 FIXED	SYEDA MEHZEBIN RAHMAN Versus UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM MR H K DAS (R-7,8) MR. U PATHAK (R-7,8) ASSTT.S.G.I.
33	PIL/48/2021 FIXED	AMGURI NABA NIRMAN SAMITY Versus THE UNION OF INDIA AND 7 ORS	MR. P J SAIKIA MR. P BORDOLOI	ASSTT.S.G.I.
34	I.A.(Civil)/863/2021 FIXED in WA/2842/2021 WITH WA/2842/2021 (Filing Number)	JAGADISH CHANDRA BANIK Versus THE STATE OF ASSAM AND 4 ORS JAGADISH CHANDRA BANIK Versus THE STATE OF ASSAM AND 4 ORS (F)	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR H R A CHOUDHURY	SC, PNRD SC, FINANCE DEPTT.

35	I.A.(Civil)/1310/2021 FIXED in WP(C)/2293/2021	MD. SULTAN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. A PAUL	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/2293/2021	MD. SULTAN ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A PAUL MS AFSANA HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
36	I.A.(Civil)/1341/2021 WITH LCR, B/O in WP(C)/168/2020	AKASH ALI Versus THE UNION OF INDIA AND 5 ORS.	MR N AHMED MR G P CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH WP(C)/168/2020	MD. AKASH ALI Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. G P CHETIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR J DAS	06-09-2021	To	10-09-2021
6)	MR S KHOUND	09-09-2021	To	10-09-2021
7)	MS. D GHOSH	07-09-2021	To	11-09-2021
8)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,10th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Arb.P./33/2020 FIXED	NAYAK INFRASTRUCTURE PVT. LTD. Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR D SENAPATI MR H K SARMA MR. M SAHEWALLA	SC, RAILWAY
ORDERS				
2	Review.Pet./78/2020 WP(C)/242/2018 (Disposed), FIXED	MISSION DIRECTOR, AXOM SARBA SIKSHA ABHIJAN MISSION Versus SAHIDUR RAHMAN AND 3 ORS	MR. D SAIKIA MR. B CHOUDHURY	MR. M J BARUAH (R-1) SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 10/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR J DAS	06-09-2021	To	10-09-2021
6)	MR S KHOUND	09-09-2021	To	10-09-2021
7)	MS. D GHOSH	07-09-2021	To	11-09-2021
8)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,10th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2465/2021 FIXED	MONENDRA BORAH AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. P SARMAH MR B SINHA MR. S UPADHAY	MR. A K DUTTA (R-1) ASSTT.S.G.I.
2	AB/2534/2021 FIXED	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM	PP, ASSAM
3	WP(C)/3544/2021 FIXED	NARENDRA KUMAR SETHIA AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R ISLAM	GA, ASSAM SC, REVENUE
4	WP(C)/3656/2021 FIXED	RENUKA BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
5	WP(C)/3793/2021 FIXED	MD. JONAB ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, PNRD
6	WP(C)/3925/2021 FIXED	MUNINDRA NATH SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM SC, REVENUE SC, PWD
7	WP(C)/4159/2021 FIXED	CACHAR RURAL DEVELOPMENT SOCIAL ORGANISATION AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M AHMED MD I H LASKAR MR. M HASHAN	GA, ASSAM
8	WITH WP(C)/4117/2021	PROGRESSIVE EDUCATIONAL SOCIETY AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR A D CHOUDHURY MR H K NATH	GA, ASSAM
9	WITH WP(C)/4154/2021	SOCIAL RESEARCH AND DEVELOPMENT CENTRE AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR H K DAS MR. U PATHAK	GA, ASSAM

10	WITH WP(C)/4332/2021	SPARSHA Versus THE STATE OF ASSAM AND 2 ORS	MR K AGARWAL MR. M DAS MS. P NEOG MR D AKRAM	GA, ASSAM
11	WITH WP(C)/4385/2021	PEOPLES ORGANISATION FOR WELFARE, EMPOWERMENT AND RESEARCH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S BANIK A N HUSSAIN	GA, ASSAM
12	WP(C)/4224/2021 FIXED	SRICHARAN DAS Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR. M CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
13	WP(C)/4263/2021 FIXED	HAREN SARMA Versus GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. S N KRISHNATRAYA	GA, ASSAM SC, GMC
14	WP(C)/4267/2021 FIXED	NORTH EAST REGION FINSERVICES LIMITED Versus PUNJAB NATIONAL BANK AND 3 ORS	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. A CHETIA MS. S. TODI	SC, PNB
15	WP(C)/4338/2021 FIXED	JHUMA KUNDU AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	SC, HEALTH
16	WP(C)/4342/2021 FIXED	M/S SAPTARSHI INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K P PATHAK	GA, ASSAM MR H GUPTA ASSTT.S.G.I.
17	WITH WP(C)/4106/2021	M/S SAPTARSHI INDUSTRIES AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K P PATHAK	GA, ASSAM
18	WP(C)/4350/2021 FIXED	KUMUD BARMAN Versus THE STATE OF ASSAM AND 17 ORS.	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	SC, HEALTH
19	WP(C)/4351/2021 FIXED	JATIN CH. BARMAN Versus THE STATE OF ASSAM AND 17 ORS.	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	SC, HEALTH
20	WP(C)/4352/2021 FIXED	KABITA BARMAN Versus THE STATE OF ASSAM AND 17 ORS.	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	SC, HEALTH
21	WP(C)/4386/2021 B/O	NO. 29 NEKERA NEKERI MEEN SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 7 ORS	MR. S BANIK A N HUSSAIN	GA, ASSAM
22	WP(C)/4397/2021 FIXED	BHABEN BORA Versus THE STATE OF ASSAM AND 2 ORS	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM MR. D K DAS	SR. GA, ASSAM
23	WITH WP(C)/4136/2021	SHUKURI KHATUN Versus THE STATE OF ASSAM AND 9 ORS.	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	GA, ASSAM SC, AG SC, FINANCE SC, REVENUE
24	WP(C)/4460/2021	DILBER HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MR H M R HOQUE U PRASAD	SC, PNRD GA, ASSAM
25	WP(C)/4461/2021	AJIT CHOUDHURY @ AJIT KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. P CHAKRABORTY MRS. C DAS	SC. WATER RESOURCE DEPTT. SC, FINANCE

26	WP(C)/4464/2021	MARASIYA DEVI Versus THE STATE OF ASSAM AND 2 ORS	MR. R BORA	GA, ASSAM SC, FINANCE
27	WP(C)/4468/2021	GAFUR ALI Versus THE STATE BANK OF INDIA AND 6 ORS	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	GA, ASSAM
28	WP(C)/4469/2021	NIRALA LAHARI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR I HAQUE	SC, REVENUE SC, BTC SC, FINANCE
29	WP(C)/4479/2021	KHAYBAR ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, FINANCE SC, REVENUE
30	WP(C)/4482/2021	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, TRANSPORT
31	WP(C)/4484/2021	POST GRADUATE TRAINING COLLEGE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH	GA, ASSAM SC, REVENUE
32	WP(C)/4487/2021	MUJAFAR MANDAL Versus THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, FINANCE SC, REVENUE
33	WP(C)/4488/2021	ABDUL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM
34	WP(C)/4489/2021	BINOY SARMA Versus THE UNION OF INDIA AND 8 ORS	MR. A AHMED MR J P KACHARI U U KHAN	SC, ELEM. EDU ASSTT.S.G.I. SC, FINANCE
35	WP(C)/4494/2021 B/O	M/S BKSONS INFRASTRUCTURE PVT LTD Versus THE UNION OF INDIA AND 6 ORS	MR. K GOSWAMI R SARMAH MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, NHIDC ASSTT.S.G.I.
36	WP(C)/4496/2021	SHANTA PANDEY Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, K A A C SC, FINANCE SC, REVENUE
37	WP(C)/4498/2021	BABY DEY KANANGOE Versus THE STATE OF ASSAM AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM
38	WP(C)/4500/2021	KHOKHAN DEY Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
39	WP(C)/4506/2021	SANJU DUTTA Versus THE UNION OF INDIA AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
ADMISSION				
40	WP(C)/5042/2014 FIXED	STREET VENDORS' ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.U K DEKA MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM MR.S BORA SC, GMC
	WITH I.A.(Civil)/1878/2017 in WP(C)/5042/2014	STREET VENDORS ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K DEKA MR. S BORTHAKUR	MR. D SAIKIA GA, ASSAM MR. S BORA SC, GMC
41	WP(C)/6436/2013	DEEPAK TALUKDAR and 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS.P BORAH MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM SC, GMC
42	Cont.Cas(C)/335/2017	STREET VENDOR ASSOCIATION OF ASSAM and 3 ORS. Versus M. ANGAMUTHU and 3 ORS.	MR.D GOGOI MR.S BARTHAKUR	MS.M HAZARIKA(Sr.Adv.)(R-1) MR.S BORA R- 2,3and4 MS.S KHOUND(R-1) MR.D SAIKIA(Sr.Adv.)(R- 2,3&4)

43	WP(C)/2125/2015 FIXED	MD. ABDUL HASIM Versus THE STATE OF ASSAM AND 14 ORS	MR.A D CHOUDHURY MR.D CHOUDHURY MR.B SINHA	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT
	WITH			
44	WP(C)/1252/2015	MD. ATIKUR RAHMAN Versus THE STATE OF ASSAM AND 10 ORS	MR.A D CHOUDHURY MR.D CHOUDHURY	GA, ASSAM(R1-9) MR. R BORPUJARI, SC, REVENUE DEPARTMENT
	WITH			
45	WP(C)/2783/2015	MAHMAD HUSSAIN BORBHUYAN Versus THE STATE OF ASSAM AND 10 ORS	MR.A D CHOUDHURY MR.D CHOUDHURY MR.B SINHA	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT
46	WP(C)/3181/2016 FIXED	GANGA DHAR DAS and 3 ORS Versus THE UNION OF INDIA and 7 ORS	MR. S SHARMA MR A SAIKIA MR. N N UPADHAYA	GA, ASSAM (R3-R5) MRS. R BORAH (SC, NHAI, R2, R7) MR. J HANDIQUE (GA, R3- R6)) MR. R BORPUJARI,SC,REVENUE DEPARTMENT. MR. B GOGOI, SC, PWD SC, PWD ASSTT.S.G.I. (R1)
47	WP(C)/994/2019 B/O	HAREN BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR. B SARMAH MR. A DEB MR. S K SINGHA MR. M K NEOG MR. S Z RAHMAN MR B HAZARIKA MR. B KUMAR	GA, ASSAM SC, REVENUE
48	WP(C)/4848/2020 B/O	AMRI KARBI DEVELOPMENT SOCIETY AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MS M KAKOTY MS. S CHUTIA MR H MEDHI MS. I KEITZAR ARKOY INGTI KATHAR	GA, ASSAM MR R DHAR, SC, WPT&BC SC, TIWA AUTONOMOUS COUNCIL MS. D D BARMAN, GA, ASSAM MR. N BORA, SC, S E C
<u>ORDERS</u>				
49	I.A.(Civil)/2683/2019 WP(C)/3734/2017 (Disposed),FIXED in WP(C)/3734/2017	LILY DUTTA Versus THE STATE OF ASSAM and 7 ORS.	MR. B D DAS MR. H K SARMA MS. J RONGPIPI	MR. A C BORBORA (R-3) GA, ASSAM (R- 7 & 8) MRS. R BORBORA(R- 3) MR. K GOGOI (SC, HIGHER EDUCATION DEPT., R-1 & 2) MR. M SMITH (R- 3 & 4) MR. V K BAROOAH(R- 5 & 6) MR. N SAIKIA (R- 3 & 4) MR. S BAISHYA(R- 5 & 6)
50	WP(C)/181/2021	JAHANARA AHMED Versus THE STATE OF ASSAM AND 13 ORS	MR. R ALI MR. H A AHMED MR. S M RAHMAN	MR. K N CHOUDHURY (R-7 TO 14) SC, PNRD GA, ASSAM MR. S U AHMED (R-7 TO 14) SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR J DAS	06-09-2021	To	10-09-2021
6)	MR S KHOUND	09-09-2021	To	10-09-2021
7)	MS. D GHOSH	07-09-2021	To	11-09-2021
8)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,10th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	ITA/233/2017	PRINCIPAL COMMISSIONER OF INCOME TAX Versus SHRI LALCHAND AGARWAL	MR.D K BAGCHI	
2	CrI.A./88/2018 WITH O/N, LCR 5 FILES, 2 P.B.	BIREN MALI Versus THE STATE OF ASSAM AND ANR	MR J DAS, LEGAL AID COUNSEL	PP, ASSAM
3	I.A.(CrI.)/445/2019 WITH LCR 5 FILES, 2 P.B. in CrI.A./213/2019	SMTI. DIPJYOTI NATH Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
	WITH CrI.A./213/2019	SMTI. DIPJYOTI NATH Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
4	I.A.(CrI.)/642/2019 WITH LCR 4 FILES, 2 P.B. in CrI.A./298/2019	MD. SABIR AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
	WITH CrI.A./298/2019	MD. SABIR AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
5	I.A.(CrI.)/887/2019 FIXED, WITH LCR 5 FILES AND 2 TRANSLATED COPIES in CrI.A./402/2019	MUSSADOR ALI @ MOSON MIYA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	PP, ASSAM

	WITH Crl.A./402/2019	MUSSADOR ALI @ MOSON MIYA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	PP, ASSAM
6	CRL.A(J)/4/2020 WITH O/N, LCR 5 FILES	RUPAK SONOWAL Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
7	CRL.A(J)/25/2020 WITH O/N, LCR 3 FILES	DHANIRAM GOUR Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
8	CRL.A(J)/2/2021 WITH O/N, LCR 5 FILES, 2 P.B.	BIJU SAIKIA Versus THE STATE OF ASSAM	DR. B N GOGOI MR. M DUTTA(AMICUS CURIAE)	PP, ASSAM
	WITH I.A.(Crl.)/198/2021 in CRL.A(J)/2/2021	BIJU SAIKIA Versus THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
9	WITH Crl.A./79/2020	KUMUD CHANDRA BORGHAIN Versus STATE OF ASSAM AND ANR.	MR. S S BAROOAH DR. B N GOGOI MR N BARUAH	PP, ASSAM
	WITH I.A.(Crl.)/180/2020 in Crl.A./79/2020	KUMUD CHANDRA BORGHAIN Versus STATE OF ASSAM	MR. S S BAROOAH	PP, ASSAM
	WITH I.A.(Crl.)/195/2021 in Crl.A./79/2020	KUMUD BORGHAIN Versus THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
10	Crl.A./122/2021 FIXED, WITH O/N, LCR 4 FILES	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY SC, NIA	MR. S BORTHAKUR(R-1,2,3 & 4) MS. P BORAH(R-1,2,3 & 4)
11	WITH Crl.A./121/2021	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY SC, NIA	MR S BORTHAKUR (R- 2,3,4) MS. P BORAH (R-2,3,4)
12	I.A.(Crl.)/321/2021 WITH O/N, 6 P.B. in Crl.A./309/2019	PRASANTA BHUYAN @ SUSHIL BHUYAN Versus THE STATE OF ASSAM AND ANR.	MR. I CHOUDHURY MR R L CHUTIA	PP, ASSAM
	WITH Crl.A./309/2019	PRASANTA BHUYAN @ SUSHIL BHUYAN Versus THE STATE OF ASSAM AND ANR	MS B M BHUYAN MR. I CHOUDHURY MR. B HALDAR MR R L CHUTIA	PP, ASSAM
13	WITH Crl.A./305/2019	MUHI HANDIQUE Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA	PP, ASSAM
14	WITH Crl.A./311/2019	SMT. DIPANJALI BORGHAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K DAS MR D KHAN	PP, ASSAM
15	WITH Crl.A./365/2019	SRI HEMEN GOGOI Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR J DAS	06-09-2021	To	10-09-2021
6)	MR S KHOUND	09-09-2021	To	10-09-2021
7)	MS. D GHOSH	07-09-2021	To	11-09-2021
8)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,10th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2117/2021 FIXED	ALOK DAS Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
2	Bail Appln./2184/2021 B/O	GITARTHA GOUTAM BORA @ GITARTHA GAUTAM BORA Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
3	Bail Appln./2223/2021 B/O	NITUPAN SARMAH Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
<u>MOTION</u>				
4	AB/2622/2021	KASHEM ALI AKONDA Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
5	AB/2623/2021 B/O	ABUL KALAM @ ABU KALAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MRS. S ISLAM	PP, ASSAM
6	AB/2629/2021	MOHIBUL HOQUE @ MOHIBUL HUSSAIN Versus THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM MS M DEKA	PP, ASSAM
7	AB/2632/2021	GAURAV CHANDAK Versus THE STATE OF ASSAM	MR. H N SARMA	PP, ASSAM
8	AB/2633/2021	KABITA DEKA AND 2 ORS Versus THE STATE OF ASSAM	MR. U K BARMAN MR. S ISLAM MR H ALI MS. A KAUSHAR MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
9	AB/2635/2021	BIPUL DAS Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA	PP, ASSAM

10	AB/2636/2021	KARIM ALI AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
11	AB/2644/2021	PURNA KANTA DOLEY AND 8 ORS Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
12	AB/2648/2021	BIKI DEBNATH AND ANR Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
13	AB/2650/2021	RATAN CH DAS Versus THE STATE OF ASSAM	MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
14	AB/2651/2021	KARANJIT LASKAR Versus THE STATE OF ASSAM	MR. P MAJUMDAR	PP, ASSAM
15	AB/2652/2021	MD HASIB ALI Versus THE STATE OF ASSAM	MR. N B P SINGHA	PP, ASSAM
16	AB/2655/2021	KOUSHAN AKTAR @ KOUSHAN KUMAR ANSARI AND 2 ORS Versus THE STATE OF ASSAM	MR. T MOHAMMAD	PP, ASSAM
17	AB/2669/2021	WAHAB ALI Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
18	AB/2673/2021	RAJ KUMAR DOLEY AND 30 ORS Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./1824/2021	KAUSHIK TALUKDAR Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	PP, ASSAM
20	WITH Bail Appln./1802/2021	MANAS TALUKDAR @ SRI MANASH TALUKDAR Versus THE STATE OF ASSAM	MR T KALITA MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
21	Bail Appln./1940/2021	MOHIJUL HOQUE @ MOIJUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
22	Bail Appln./1955/2021	MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA	PP, ASSAM
23	Bail Appln./2042/2021	BANAMALI HAZARIKA Versus THE STATE OF ASSAM	MR. T DEURI MR R ALI	PP, ASSAM
24	Bail Appln./2044/2021	SHAHJAMAL ALI Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
25	Bail Appln./2045/2021	SAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
26	Bail Appln./2046/2021	SORIFUL ISLAM @ SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
27	Bail Appln./2049/2021 FIXED	SANIDUL ISLAM Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
28	Bail Appln./2135/2021 FIXED	PARAG KR. DAS Versus THE STATE OF ASSAM	MR D J DEKA	PP, ASSAM

29	WITH Bail Appln./2067/2021	AKHIL KR HALOI Versus THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
<u>BAIL HEARING</u>				
30	AB/1398/2020	LUKUS ALI AND ANR. Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. S S ZIA	PP, ASSAM
31	AB/2976/2020 FIXED	MD. KASHIM ALI Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE MR A CHAKRABORTY	PP, ASSAM
32	AB/753/2021	PANKAJ KR HAZARIKA Versus THE STATE OF ASSAM	MR Z KAMAR MR M I NEOG MR B TALUKDAR	PP, ASSAM
33	AB/855/2021	MD. MANNAS ALI Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
34	AB/959/2021	SOMER ALI AHMED @ SOMER ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. M A CHOUDHURY MRS H AHMED	PP, ASSAM
35	WITH AB/944/2021	FAZAL HOQUE Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M HUSSAIN MR A K DAS	MR. S A AHMED Mr M U Ahmed (FOR INFORMANT) MISS M GOGOI MISS M GOGOI MR F A AHMED PP, ASSAM
36	AB/1024/2021	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
37	AB/1075/2021	PHAKAN BRAHMA Versus THE STATE OF ASSAM	MR. N ANAND MR S U AHMED D SAIKIA MS M DAS	PP, ASSAM
38	AB/1080/2021 FIXED	NAZIM UDDIN @ NAZIM MEMBER Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
39	AB/1087/2021 FIXED	HAJI MOFIZUDDIN AND ANR Versus THE STATE OF ASSAM	MR. Z HAMMAD MR. S MUNIR	PP, ASSAM
40	AB/1157/2021 FIXED	BIBEKA NANDA DEKA Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T BAIDYA MS N DEKARAJA	PP, ASSAM
41	AB/1179/2021 FIXED	MRINAL DAS Versus THE STATE OF ASSAM	MR. A LAL	PP, ASSAM
42	AB/1229/2021 FIXED	MAINUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
43	AB/1655/2021	OSMAN GONI Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
44	AB/1790/2021	INDRAJEET KALITA Versus THE STATE OF ASSAM	MR. R SALOI MR. P MEDHI MR H AGARWAL MR S NANDI MR J SINGH	PP, ASSAM
45	AB/1825/2021	ABBAS ALI Versus THE STATE OF ASSAM	MD. R ALI MR. A M KHAN	PP, ASSAM

46	AB/1850/2021	ABDUL KADER Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
47	AB/1860/2021 FIXED	TILAK KANTA DOLEY AND ANR. Versus STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
48	WITH AB/1432/2021	SRI GANESWAR DOLEY Versus THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
49	AB/1971/2021	ABDUL RAHIM Versus THE STATE OF ASSAM	MR. A SARMA MR. A D CHOUDHURY MR H KALITA	PP, ASSAM
50	AB/2016/2021	MANZOOR ELAHI Versus THE STATE OF ASSAM	MR. J A AHMED MR. Z ARAFAT	PP, ASSAM
51	AB/2113/2021	PALLAB DAS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU	PP, ASSAM
52	AB/2131/2021	RANJIT MORAN Versus THE STATE OF ASSAM	MR. A CHAMUAH MRS N. SINGHA	PP, ASSAM
53	AB/2152/2021	SIMANTA TAMULI Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH MS R KALITA	PP, ASSAM
54	AB/2207/2021	AZMUL HOQUE @ PETLA Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
55	AB/2239/2021	DR NAREN SAUD Versus THE STATE OF ASSAM	MR. A PARAMANIK MR P KALITA	PP, ASSAM
56	AB/2240/2021	MANIK CHOWDHURY Versus THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM
57	AB/2244/2021	NURUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
58	AB/2253/2021	SHANTANU BORAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P R MAHANTA MR. S R GOGOI MR H BARUAH	PP, ASSAM
59	AB/2255/2021	PALLAB DAS Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
60	AB/2277/2021	TARU ALI @ MIYA AND ANR. Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MS L DAS	PP, ASSAM
61	AB/2300/2021	PULAKESH SHARMA Versus THE STATE OF ASSAM	MR. J KALITA MR N SARMA MR D KALITA MR B HAZARIKA	PP, ASSAM
62	AB/2303/2021	SOHRAB ALI Versus THE STATE OF ASSAM	MR S BHUYAN MS. P K DEVI	PP, ASSAM
63	AB/2312/2021 FIXED	RANJIT DEBNATH AND 2 ORS Versus THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM
64	AB/2339/2021 FIXED	AJOY CHANDRA BHATTACHARYYA AND 4 ORS Versus THE STATE OF ASSAM	MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH	PP, ASSAM
65	AB/2340/2021 FIXED	AJOY CHANDRA BHATTACHARYYA AND 4 ORS Versus THE STATE OF ASSAM	MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH	PP, ASSAM

66	AB/2344/2021	MASHUBAR RAHMAN Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
67	AB/2399/2021 FIXED	AJIT SARKAR @ AJIT KR. SARKAR Versus THE STATE OF ASSAM	MR. A K DAS MR. M J GOGOI	PP, ASSAM
68	AB/2431/2021 FIXED	SUBRAT SARMAH Versus THE STATE OF ASSAM	MR. U J SAIKIA MR. N NATH	PP, ASSAM
69	AB/2434/2021 FIXED	ABDUL JALIL CHOUDHURY Versus THE STATE OF ASSAM	MR I HASSAN	PP, ASSAM
70	AB/2479/2021 FIXED	MD. BITY ALI AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR M REJA MR. P S BISWAS L CHOUDHURY	PP, ASSAM
71	AB/2484/2021	ASADUL ISLAM @ MONO AND 9 ORS Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM

ORDERS

72	I.A.(CrI.)/124/2021 IN AB 807/2020(D/O) in AB/807/2020	PUJA SHARMA Versus THE STATE OF ASSAM AND ANR.	MR. N DEKA MR. M GOGOI	MR. N SHARMA (R2) MS A UPADHAYA (R2) PP, ASSAM
----	--	---	---------------------------	--

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR J DAS	06-09-2021	To	10-09-2021
6)	MR S KHOOND	09-09-2021	To	10-09-2021
7)	MS. D GHOSH	07-09-2021	To	11-09-2021
8)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,10th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH - II AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/4033/2021 B/O	SHAHAJAHAN ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM
MOTION				
2	Cont.Cas(C)/302/2021	NARMADA THAKURIA Versus SUBHASH CHANDRA DAS AND 3 ORS	MR. A DEKA	
3	WP(C)/2259/2021	AMRITPUR M.E. SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR A A DEWAN MR S PRODHANI	SC, ELEM. EDU GA, ASSAM
4	WP(C)/3485/2021 B/O	VIKRANT SINGH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	SC, IIT
5	WP(C)/3495/2021	MS MEGHNA CHOUDHURY Versus THE GUAHATI UNIVERSITY AND 3 ORS	MR D MAHANTA	SC, G U
6	WP(C)/3575/2021 B/O	SANATAN TALUKDAR AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR F HAQUE	SC, SEC. EDU. SC, N C T E SC, U G C
7	WP(C)/3597/2021 B/O	ALOKESH CHANDRA RAY AND 62 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM
8	WP(C)/3604/2021	SEEMA BAKSHI AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR F HAQUE	SC, SEC. EDU. GA, ASSAM SC, N C T E SC, U G C
9	WP(C)/3705/2021	MANIK BAISHYA @ MANIK CHANDRA BAISHYA Versus THE GAUATI UNIVERSITY AND 2 ORS.	MR. S A B KHABIR MR. S A B KHABIR	SC, G U

10	WP(C)/3754/2021 B/O	MAJEDA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. A ROSHID	SC, SEC. EDU. GA, ASSAM SC, AG SC, PENSION
	WITH			
11	WP(C)/3698/2021	ALMINA KHATUN @ ALMINA PARBIN Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR	SC, ELEM. EDU GA, ASSAM SC, AG
12	WP(C)/3920/2021	SAMUDRA HALOI AND 2 ORS Versus STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. N BARMAN MR. R SHARMA	SC, SEC. EDU. SC, AG SC, FINANCE
13	WP(C)/4096/2021	NILAKSHI BHARATI AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. A R BHUYAN MR I AHMED MD M RAHMAN	ASSTT.S.G.I. SC, CBSE
14	WP(C)/4239/2021 B/O	SIDHESWAR KALITA AND 11 ORS Versus THE BODOLAND TERRITORIALCOUNCIL AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC SC, FINANCE DEPTT.
15	WP(C)/4274/2021 B/O	HIRALAL RAMCHIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
16	WP(C)/4390/2021 B/O	MOZNUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS.	MS. K JAIN	SC, ELEM. EDU GA, ASSAM
17	WP(C)/4394/2021 B/O	RUPAK SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	SC, ELEM. EDU
18	WP(C)/4396/2021 B/O	TOSHEN BHUYAN Versus THE STATE OF ASSAM AND 6 ORS	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	SC, ELEM. EDU
19	WP(C)/4407/2021	JIMI KALITA BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
20	WP(C)/4432/2021 B/O	MD. KAMAL UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. N ISLAM MS TH A DEVI MR. P P SUT	SC, SEC. EDU. GA, ASSAM
21	WP(C)/4436/2021	KISHORE MALAKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. N HAQUE MR M HUSSAIN	SC, ELEM. EDU GA, ASSAM
		ADMISSION		
22	WP(C)/3066/2016	DR. SUBHASH CHANDRA SINGH Versus ASSAM UNIVERSITY, SILCHAR and ANR.	MR.M DUTTA MR.M ISLAM MR.N UDDIN MS.S HALAI	MR.B BANERJEE MR.S C KEYAL SC, ASSAM UNIVERSITY
23	WP(C)/1030/2018	JYOTI PRASAD BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR. P BORAH MRS K M SAIKIA	SC, HIGHER EDU MR. A D CHOUDHURY
	WITH			
	I.A.(Civil)/2838/2018 in WP(C)/1030/2018	THE GOVERNING BODY OF HATICHONG COLLEGE AND 2 ORS. Versus SRI JYOTI PRASAD BORA AND 4 ORS.	MR H SARMA MR A D CHOUDHURY	SC, HIGHER EDU MR H R A CHOUDHURY GA, ASSAM
24	WP(C)/4041/2019 B/O	PARINITA BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY MR. N SAIKIA MR. N B GOHAIN	SC, HIGHER EDU GA, ASSAM MR. B K DAS MR H P GUWALA SC, FINANCE MR. H P NEOG
25	WP(C)/3884/2021 B/O	RANU SARMA AND 3 ORS. Versus ASSAM HIGHER SECONDARY EDUCATION COUNCIL AND 3 ORS.	MR. B CHETRI MR. S K CHAKRABORTY	SC, HIGHER EDU GA, ASSAM

26	WITH WP(C)/3936/2021	IMRAN ALI AND ANR. Versus ASSAM HIGHER SECONDARY EDUCATION COUNCIL AND 3 ORS.	MR. B CHETRI MR P BHATTACHARJYA	SC, AHSEC SC, AHSEC
ORDERS				
27	Cont.Cas(C)/571/2019 B/O	MORJINA BEGUM Versus PREETAM SAIKIA, I.A.S. AND ANR.	MR. A DEKA MR. R BORUAH	MR. S P BHATTACHARJEE MS. N M SARMA
28	Cont.Cas(C)/573/2019 B/O	NURUL ISLAM Versus PREETAM SAIKIA AND ANR.	MR. A DEKA MR. R BORUAH	MR. D MOZUMDER MR. S P BHATTACHARJEE MR. S BISWAS
29	Cont.Cas(C)/316/2020 B/O	BISWAJIT CHAKRABORTY Versus PREETAM SAIKIA AND ANR.	MR. A DEKA	MR. D SAIKIA MR. K P PATHAK
30	Cont.Cas(C)/355/2020 B/O	AMARENDRA NATH Versus PREETOM SAIKIA AND 2 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	MR. D SAIKIA MR S NEOGI MR S M T CHISTIE MR. R MAZUMDAR
31	I.A.(Civil)/1362/2021 B/O in WP(C)/1483/2021 WITH WP(C)/1483/2021	MOZAMMEL HOQUE Versus MOZIBAR RAHMAN AND 6 ORS. MOZIBAR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR. D A KAIYUM MR J ISLAM MR. M A I HUSSAIN MR A R BHUYAN MR. S H ZAMAN	SC, SEC. EDU. MR. A R BHUYAN SC, EDU

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR J DAS	06-09-2021	To	10-09-2021
6)	MR S KHOOND	09-09-2021	To	10-09-2021
7)	MS. D GHOSH	07-09-2021	To	11-09-2021
8)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,10th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III]

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/7275/2019 B/O	SHYAMALI SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. MD S HOQUE MR. M DEKA	SC, P H E
2	WP(C)/2074/2020 B/O	DEEPAK CHANDRA SARKAR AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A A DEWAN	GA, ASSAM MR. S Ali MR. S S ROY MR K DAS
MOTION				
3	Cont.Cas(C)/303/2021 B/O	SAMARESH SINHA Versus KESANG YANGZOM SHERPA AND ANR		
4	WP(C)/4378/2021 B/O	INSP/GD FORCE NO. 841220885 BENNI D AND 331 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. M KALITA MR. J HATIMURIA	ASSTT.S.G.I.
5	WP(C)/4379/2021 B/O	CT/DVR, FORCE NO. 07151006 DHARMENDER KUMAR AND 408 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. M KALITA MR. J HATIMURIA	ASSTT.S.G.I.
6	WP(C)/4463/2021	NO. 5002266 RIFLEMAN/ GD PRADEEP KUMAR AND 139 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.
7	WP(C)/4465/2021	DIMPAL GAYARI, SI Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. P P DUTTA MS P SARMA	GA, ASSAM
8	WP(C)/4466/2021	PRANJAL DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	SC, IRRIGATION SC, BTC

9	WP(C)/4470/2021	RAMSON HANSE Versus THE STATE OF ASSAM AND 8 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, K A A C
10	WP(C)/4472/2021	ABDUS SHOHID CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY	GA, ASSAM SC, PWD
11	WP(C)/4474/2021	GAJENDRA NATH BORAH Versus THE UNION BANK OF INDIA AND ANR.	MR. R SARMA MRS. S D SAIKIA	
12	WP(C)/4491/2021	MANJULA RAY ADHIKARY Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE
13	WP(C)/4502/2021 B/O	CONSTABLE/GENERAL DUTY FORCE NO. 155131872 UTTAM KUMAR DEBBARMA Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	ASSTT.S.G.I.
14	WP(C)/4503/2021	PADMESWARI SONOWAL Versus THE STATE OF ASSAM AND 3 ORS	MS. D SONOWAL MR. R A CHOUDHURY	SC, WPT AND BC SC, FINANCE
15	WP(C)/4508/2021	DR. MIRSAALIM ULLAH Versus THE STATE OF ASSAM AND 5 ORS	MR. N H MAZARBHUIYAN MR. M H SAIKIA	GA, ASSAM SC, AG SC, HEALTH
ADMISSION				
16	WP(C)/2245/2016 CAVT. NO. 313/2016 FIXED	BHURAMARA MEEN BEBOSAI SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM and 9 ORS.	MR.J AHMED MD.I ALI MR.S ISLAM MS.P HUSSAIN	SC, CO-OP. GA, ASSAM MR.A SARMA(R-10) MR.U CHOUDHURY(R-10) FOR CAVEATOR MRM P GOSWAMI
17	WP(C)/3097/2016 B/O	RAJIB ROY Versus THE STATE OF ASSAM AND 5 ORS	MR.R C DAS MR.S C DAS MR P BURAGOHAIN	SC, FOREST MR.A D CHOUDHURY SC, AMTRON
18	WP(C)/3952/2017 FIXED	PADUM BAHADUR LAMA and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR.R DUBEY MS.A B KAYASTHA MR.A N I HUSSAIN MS.M SAIKIA	GA, ASSAM MS. M D BORAH, SC, TRANSPORT DEPARTMENT
19	WP(C)/6943/2018 B/O	RANADHIR RANJAN DHAR Versus THE STATE OF ASSAM AND 4 ORS.	MR G P BHOWMIK MR. T ROY MS. B SARKAR MS S DEY	SC, HEALTH
20	WP(C)/8563/2018 B/O	DIPU MONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR H DAS MR. B C DEKA MS. U HAZARIKA	MR. S C KEYAL GA, ASSAM MR H K DAS (SC, GAUHATI HIGH COURT) SC, CBI
21	WP(C)/5238/2019 B/O	SAMSUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR. B BISHAYA MR. B U LASKAR	GA, ASSAM
22	WP(C)/8574/2019 B/O	JOYBHANU NESSA AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MD. A. RASHID MR. M HUSSAIN	SC, PNRD GA, ASSAM (R4) SC, FINANCE (R2)
WITH				
23	WP(C)/2568/2018	KOHINUR BEGUM AND 13 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M KHAN KAKALI DEVI	MR. M. NATH (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT) SC, FINANCE DEPTT.
WITH				
24	WP(C)/3607/2018	FORZINA YESMIN AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M KHAN MRS. K DEVI A HUSSAIN MS. K DEV	GA, ASSAM MR. K K PARASAR (R-3)
WITH				
25	WP(C)/3613/2018	KRISHANU BARUAH AND 10 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M KHAN MRS. K DEVI A HUSSAIN	GA, ASSAM MR. K K PARASAR (CGC)

26	WITH WP(C)/3622/2018	MADHABI RAHANG AND 8 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M KHAN MRS. K DEVI A HUSSAIN	MR. S C KEYAL(ASGI) MR. S C KEYAL(ASGI) GA, ASSAM
27	WITH WP(C)/3654/2018	ANITA BORO AND 10 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M KHAN A HUSSAIN KAKALI DEVI	MR. S C KEYAL(ASSt S. G. I) GA, ASSAM SC, FINANCE DEPTT.
28	WITH WP(C)/6325/2018	MASHUDA BEGUM AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS C M DEKA MR. D HUSSAIN MR. A M ALAMAN MR. A S TAPADER	GA, ASSAM
29	WITH Cont.Cas(C)/57/2019	RIFA BEGUM AND 4 ORS. Versus PHONI BHUSAN ROY	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR	MR. K PHUKAN
30	WITH Cont.Cas(C)/82/2019	AFTARUN NESSA AND 5 ORS. Versus PHONI BHUSAN ROY, A.C.S.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR	MR. M NATH, SC PANCHAYAT AND RURAL DEVELOPMENT MR. K PHUKAN
31	WITH Cont.Cas(C)/586/2019	ALIZA PERBIN SULTANA CHOUDHURY Versus JOLLY KIRTI, IAS AND ANR.	G UDDIN MR H I CHOUDHURY MS. P A TALUKDAR	MR. M NATH MS. K PHUKAN MR. A ROY MS. M D BORAH
	WITH I.A.(Civil)/4328/2019 in Cont.Cas(C)/586/2019	ALIZA PERBIN SULTANA CHOUDHURY Versus JOLLY KIRTI, IAS AND ANR.	MR H I CHOUDHURY	MR. A ROY
32	WITH WP(C)/6537/2019	DELZAN KHATUN AND 37 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A ROSHID MS. M R DEVI	SC, PNRD GA, ASSAM
33	WITH WP(C)/7457/2019	ALI AHMED AND 139 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	SC, PNRD GA, ASSAM
34	WITH WP(C)/7829/2019	JAFOR ALI AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD GA, ASSAM SC, FINANCE
35	WITH WP(C)/7835/2019	SHAHAB UDDIN MONDAL AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, PNRD GA, ASSAM (R4TO6) SC, FINANCE (R3)
36	WITH WP(C)/7950/2019	JANAB ALI AND 8 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	GA, ASSAM (R4) SC, FINANCE (R2)
37	WITH WP(C)/8125/2019	CHAYNA KHATUN AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/3722/2019 in WP(C)/8125/2019	CHAYNA KHATUN AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	GA, ASSAM MR. M NATH SC, FINANCE
38	WITH WP(C)/8188/2019	NAZMA AHMED AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MD. A. RASHID MR. M HUSSAIN	SC, PNRD (R-1,3) GA, ASSAM (R-4 to R-7) SC, FINANCE (R-2)
39	WITH WP(C)/8262/2019	NURJAHAN BEGUM AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, PNRD GA, ASSAM SC, FINANCE

40	WITH WP(C)/8263/2019	MALEKA KHATUN AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, PNRD (R1,2,3,5) GA, ASSAM (R4) SC, FINANCE (R3)
41	WITH WP(C)/8354/2019	EMISA BEGUM AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, PNRD GA, ASSAM SC, FINANCE
42	WITH WP(C)/8406/2019	LAKENDRA BORBORA AND 9 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. M KALITA MR. J HATIMURIA	SC, PNRD GA, ASSAM SC, FINANCE DEPTT.
43	WITH WP(C)/8412/2019	SHUFIA KHATUN AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. R ALI MR. M SALIM	SC, PNRD GA, ASSAM
44	WITH WP(C)/8428/2019	BRAJA GOPAL PAUL AND 40 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. P HAZARIKA MR. H S BORAH	SC, PNRD GA, ASSAM SC, FINANCE
45	WITH WP(C)/8568/2019	SHAHANARA BEGUM AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH GA, ASSAM (R4) MD H R AHMED	MR. A ROY (SC,PNRD) SC, FINANCE (R3)
46	WITH WP(C)/8584/2019	ZIAUR RAHMAN AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR A RASHID	SC, PNRD GA, ASSAM SC, FINANCE
47	WITH WP(C)/8633/2019	MOMIRON NESSA AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MD. A. RASHID MR. M HUSSAIN	GA, ASSAM (R4) SC, FINANCE (R2)
48	WITH WP(C)/8654/2019	NAZRUL ISLAM AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MD. A. RASHID MR. M HUSSAIN	GA, ASSAM (R4) SC, FINANCE (R2)
49	WITH WP(C)/8684/2019	ABDUL WAHAB MIAH AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR A RASHID	SC, PNRD GA, ASSAM SC, FINANCE
50	WITH WP(C)/8685/2019	GOFUR ALI AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH MD H R AHMED	MR. A ROY (SC PNRD) MR P NAYAK (SC, FINANCE (R3) MS. M D BORAH (GA ASSAM)
51	WITH WP(C)/8719/2019	UREN GOYARI AND 16 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MR F HAQUE MR. S K M ALOMGIR	SC, PNRD GA, ASSAM SC, FINANCE
52	WITH WP(C)/8730/2019	IRA DAS AND 70 ORS. Versus THE STATE OF ASSAM AND 13 ORS.	MR. R ALI MR R ISLAM MR S KHAN	SC, PNRD GA, ASSAM
53	WITH WP(C)/8738/2019	JOYA DAS AND 52 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. R ALI MR. H A AHMED MR R ISLAM MR S KHAN	SC, PNRD GA, ASSAM
54	WITH WP(C)/8788/2019	PROMILA BORAH AND 10 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. M KALITA MR. J HATIMURIA	SC, PNRD GA, ASSAM SC, FINANCE
55	WITH WP(C)/9060/2019	MAYNAL HOQUE PRADHANI AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD

	WITH I.A.(Civil)/349/2021 in WP(C)/9060/2019	MAYNAL HOQUE PRADHANI AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD
56	WITH WP(C)/9084/2019	PROTIMA MORANG AND 9 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M KALITA MR. J HATIMURIA	SC, PNRD GA, ASSAM SC, FINANCE DEPTT.
57	WITH WP(C)/9143/2019	MONOWARA BIBI AND 10 ORS. Versus THE STATE OF SSAM AND 5 ORS.	MR D KALITA	SC, PNRD GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/362/2021 in WP(C)/9143/2019	MONOWARA BIBI AND 10 ORS. Versus THE STATE OF SSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD
58	WITH WP(C)/9155/2019	AZAD ALI SK. AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD
	WITH I.A.(Civil)/419/2021 in WP(C)/9155/2019	AZAD ALI SK. AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD
59	WITH WP(C)/9164/2019	PROVABATI ROY AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD
	WITH I.A.(Civil)/360/2021 in WP(C)/9164/2019	PROVABATI ROY AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	
60	WITH WP(C)/9181/2019	ASMA BIBI AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/373/2021 in WP(C)/9181/2019	ASMA BIBI AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD
61	WITH WP(C)/9184/2019	SAHABUDDIN SK. AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD SC, FINANCE
	WITH I.A.(Civil)/417/2021 in WP(C)/9184/2019	SAHABUDDIN SK. AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD
62	WITH WP(C)/9185/2019	MOHAR UDDIN SK. AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/357/2021 in WP(C)/9185/2019	MOHAR UDDIN SK. AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD
63	WITH WP(C)/9215/2019	RUPJYOTI MOUT AND 84 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. P HAZARIKA MR. H S BORAH	SC, PNRD GA, ASSAM MR. R BORPUJARI SC, FINANCE DEPTT.
64	WITH WP(C)/9248/2019	MUSLIMA KHATUN AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD GA, ASSAM SC, FINANCE

65	WITH WP(C)/9386/2019	SAMSER ALI AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD
	WITH I.A.(Civil)/363/2021 in WP(C)/9386/2019	SAMSER ALI AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD
66	WITH WP(C)/9430/2019	SURESH KANDHA AND 8 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. M KALITA MR. J HATIMURIA	SC, PNRD GA, ASSAM SC, FINANCE DEPTT.
67	WITH Cont.Cas(C)/9/2020	RABIA KHATUN AND 9 ORS. Versus PURABI KONWAR AND ANR	MR R ISLAM MS K BORAH	MR. M NATH MR. A ROY MR. A ROY
68	WITH WP(C)/216/2020	IRA KALITA AND 6 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M KALITA MR. J HATIMURIA	SC, PNRD GA, ASSAM SC, FINANCE DEPTT.
69	WITH WP(C)/280/2020	ANAM UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY	SC, PNRD GA, ASSAM SC, FINANCE
70	WITH WP(C)/291/2020	TULUMONI BORAH KONWAR @ TULUMONI KONWAR AND 8 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M KALITA MR. J HATIMURIA	SC, PNRD GA, ASSAM SC, FINANCE
71	WITH WP(C)/337/2020	SMTI. DULU KALITA AND 10 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. M KALITA MR. J HATIMURIA	SC, PNRD GA, ASSAM SC, FINANCE
72	WITH WP(C)/369/2020	UMESH DEKA AND 111 ORS. Versus THE STATE OF ASSAM AND 18 ORS.	DR. P K GOSWAMI MR A BARMAN	SC, PNRD GA, ASSAM SC, FINANCE
73	WITH WP(C)/522/2020	SHAHANUR RAHMAN AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MD. A. RASHID MR. M HUSSAIN	SC, PNRD GA, ASSAM SC, FINANCE
74	WITH WP(C)/525/2020	KUSUMBAR RAY AND 8 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	SC, PNRD GA, ASSAM SC, FINANCE
75	WITH WP(C)/529/2020	DIPAK TALUKDAR AND 5 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	SC, PNRD GA, ASSAM SC, FINANCE
76	WITH WP(C)/534/2020	BANIJ ALI KHAN AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MD. A. RASHID MR. M HUSSAIN	SC, PNRD GA, ASSAM SC, FINANCE
77	WITH WP(C)/721/2020	HENA BEGUM CHOUDHURY AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A H M R CHOUDHURY	SC, PNRD GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/8/2021 in WP(C)/721/2020	HENA BEGUM CHOUDHURY AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A H M R CHOUDHURY	GA, ASSAM SC, FINANCE
78	WITH WP(C)/746/2020	RUPALI GOGOI AND 65 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD GA, ASSAM SC, FINANCE

	WITH I.A.(Civil)/364/2021 in WP(C)/746/2020	RUPALI GOGOI AND 65 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD
79	WITH WP(C)/756/2020	RUPA KACHARI AND 45 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD GA, ASSAM
	WITH I.A.(Civil)/695/2021 in WP(C)/756/2020	RUPA KACHARI AND 44 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD
80	WITH WP(C)/757/2020	MOMI PEGU AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A F N U MOLLAH	SC, PNRD GA, ASSAM SC, FINANCE
81	WITH WP(C)/837/2020	FOYZAL HOQUE AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH	SC, PNRD GA, ASSAM SC, FINANCE
82	WITH WP(C)/840/2020	ANOWARA BEGUM AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MD. A. RASHID MR. M HUSSAIN	SC, PNRD GA, ASSAM SC, FINANCE
83	WITH WP(C)/873/2020	JUNALI BHARALI NATH AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH	SC, PNRD GA, ASSAM SC, FINANCE
84	WITH WP(C)/892/2020	PURABI BHARALI BORUAH AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH	SC, PNRD GA, ASSAM SC, FINANCE
85	WITH WP(C)/934/2020	SABIA KHATUN @ SABIYA AND 8 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MD. A. RASHID MR. M HUSSAIN	SC, PNRD GA, ASSAM SC, FINANCE
86	WITH WP(C)/944/2020	RANU GOSWAMI AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	SC, PNRD GA, ASSAM SC, FINANCE
87	WITH WP(C)/960/2020	BIJOY DOLEY AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH	SC, PNRD GA, ASSAM SC, FINANCE
88	WITH WP(C)/1000/2020	NILIMA MEDHI AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	SC, PNRD GA, ASSAM ASSTT.S.G.I. SC, FINANCE DEPTT.
89	WITH WP(C)/1005/2020	DEBOJIT PATIR AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH	SC, PNRD GA, ASSAM SC, FINANCE
90	WITH WP(C)/1097/2020	MONIZA KHATUN AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS	A RAHMAN	SC, PNRD GA, ASSAM
	WITH I.A.(Civil)/2319/2020 in WP(C)/1097/2020	MONIZA KHATUN AND 10 ORS. Versus THE FINANCE COMMISSION OF INDIA AND ANR.	A RAHMAN	SC, PNRD SC, FINANCE
91	WITH WP(C)/1121/2020	AJOY DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH	SC, PNRD GA, ASSAM SC, FINANCE

92	WITH WP(C)/1143/2020	SMT. MAMCHI PEGU AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH	GA, ASSAM
93	WITH WP(C)/1180/2020	NILIMA BHARALI AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH MS J BEGUM	SC, PNRD GA, ASSAM SC, FINANCE
94	WITH WP(C)/1191/2020	JUNU GAYAN AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH	GA, ASSAM (R4,7) SC, FINANCE (R3)
95	WITH WP(C)/1320/2020	SUWALA DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH	GA, ASSAM (R4,7) SC, FINANCE (R3)
96	WITH WP(C)/1358/2020	SANKAR JYOTI HAZARIKA AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH MS J BEGUM	SC, PNRD GA, ASSAM SC, FINANCE
97	WITH WP(C)/1396/2020	GITAMONI DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH	SC, PNRD GA, ASSAM SC, FINANCE
98	WITH WP(C)/1408/2020	NIRU REGON AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH	SC, PNRD GA, ASSAM SC, FINANCE
99	WITH WP(C)/1659/2020	JOGEN KUTUM AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH SC, PNRD MS J BEGUM SC, FINANCE	GA, ASSAM
100	WITH WP(C)/1959/2020	KALIM UDDIN SHEIKH AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. S H RAHMAN MR. D A KAIYUM	SC, PNRD SC, FINANCE
101	WITH WP(C)/2022/2020	MOSTAFIZUR RAHMAN AND 9 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. N UDDIN MR. M ISLAM	SC, PNRD GA, ASSAM SC, FINANCE
102	WITH WP(C)/2027/2020	NILIMA KHATUN AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH MS J BEGUM	SC, PNRD GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/2237/2020 in WP(C)/2027/2020	NILIMA KHATUN AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH	SC, PNRD GA, ASSAM SC, FINANCE
103	WITH WP(C)/2035/2020	MAZEDA KHATUN CHOUDHURY AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH MS J BEGUM	SC, PNRD GA, ASSAM SC, FINANCE
104	WITH WP(C)/2098/2020	RABIAL ALI AND 8 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N UDDIN MR. M ISLAM	SC, PNRD GA, ASSAM SC, FINANCE
105	WITH WP(C)/2121/2020	LUCKY DOWARAH AND 63 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. P HAZARIKA MR. H S BORAH	SC, PNRD GA, ASSAM SC, FINANCE
106	WITH WP(C)/2499/2020	SANKAR TAYUNG AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K BORO MS J DAS	SC, PNRD GA, ASSAM SC, FINANCE

107	WITH WP(C)/2786/2020	KAMPEE RANI DAS AND 42 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY MR. M R CHOUDHURY	SC, PNRD GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/2303/2020 in WP(C)/2786/2020	KAMPEE RANI DAS AND 42 ORS. Versus THE STATE OF ASSAM AND 15 ORS	MR. A H M R CHOUDHURY	SC, PNRD GA, ASSAM SC, FINANCE
108	WITH WP(C)/3524/2020	MALAY KR. SAHA AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A T SARKAR	SC, PNRD GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/2205/2020 in WP(C)/3524/2020	MALAY KR. SAHA AND 10 ORS. Versus THE AGOMANI ANCHALIK PANCHAYAT	MR. A T SARKAR	SC, PNRD GA, ASSAM SC, FINANCE DEPTT.
109	WITH WP(C)/4720/2020	SALEMUN NESSA BEGUM AND 27 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY	SC, PNRD GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/6/2021 in WP(C)/4720/2020	SALEMUN NESSA BEGUM AND 27 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. A H M R CHOUDHURY	SC, PNRD GA, ASSAM SC, FINANCE
110	WITH WP(C)/4761/2020	PUNYA LAHON GOHAIN AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K BORO MS J DAS	SC, PNRD GA, ASSAM SC, FINANCE
111	WITH WP(C)/4972/2020	NIRUPAMA DUWARIKA MEDOK AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K BORO MS J DAS	SC, PNRD GA, ASSAM SC, FINANCE DEPTT.
112	WITH WP(C)/5129/2020	TAHERA BIBI AND 10 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A T SARKAR MS. R RAHMAN	SC, PNRD GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/2189/2020 in WP(C)/5129/2020	TAHERA BIBI AND 10 ORS. Versus THE CHHAGOLIA GAON PANCHAYAT	MR. A T SARKAR MS. R RAHMAN	SC, PNRD GA, ASSAM SC, FINANCE
113	WITH WP(C)/5465/2020	MONESWARI KHERKOTARI AND 27 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K BORO MS J DAS	SC, PNRD GA, ASSAM SC, FINANCE
114	WITH WP(C)/5501/2020	PRANJITA BASUMATARY AND 122 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K BORO MS J DAS	SC, PNRD GA, ASSAM SC, FINANCE
115	WITH WP(C)/5664/2020	MOTILAL TASHA AND 9 ORS Versus THE STATE OF ASSAM AND ORS	MR. B J GHOSH MR H RAHMAN MR. B HAZARIKA	SC, PNRD GA, ASSAM
116	WITH WP(C)/5703/2020	PRAJALITA SONOWAL AND 56 ORS Versus THE STATE OF ASSAM AND 14 ORS	SC, PNRD MR. M K BORO SC, FINANCE	GA, ASSAM
117	WITH WP(C)/8/2021	SMT. MALLIKA TANYO AND 22 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K BORO	SC, PNRD GA, ASSAM SC, FINANCE
118	WITH WP(C)/399/2021	DIPAK BARMAN AND 8 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	DR. P K GOSWAMI MR A BARMAN	SC, PNRD GA, ASSAM SC, ASEC SC, FINANCE

119	WITH WP(C)/420/2021	BASANTI CHOWDHURY AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A T SARKAR MS. R RAHMAN	SC, PNRD GA, ASSAM SC, FINANCE
120	WITH WP(C)/470/2021	SHORIFUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH MD H R AHMED	SC, PNRD GA, ASSAM SC, FINANCE
121	WITH WP(C)/627/2021	CHITRA MALI AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N UPADHAYAY MR. A B T HAQUE	SC, PNRD GA, ASSAM SC, FINANCE
122	WITH WP(C)/1333/2021	MANJULA PHUKAN BORAH AND 69 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. M K BORO MR. M K BORO	SC, PNRD GA, ASSAM SC, FINANCE
123	WP(C)/8653/2019 B/O	MANURANJAN BORA AND 32 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR G UZIR MR. D GOSWAMI MR. S M BARUAH MR. M SAIKIA MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT SC, FINANCE
124	WP(C)/2676/2020 WP(C) 2680/2020(D/O),FIXED	MONOWARA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI	SC, PNRD GA, ASSAM SC, FINANCE
125	WP(C)/2857/2020 FIXED	RUYAL SAIKIA AND ANR Versus THE STATE OF ASSAM AND 136 ORS	MR N DUTTA MR. N SARKAR MS S SARMA HAZARIKA	GA, ASSAM
126	WITH WP(C)/2632/2020	HEMANTA KR. PATGIRI AND 9 ORS. Versus THE STATE OF ASSAM AND 136 ORS.	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM
127	WITH WP(C)/2765/2020	GIASUDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. C CHOWDHURY MRS. A GAYAN MR I AHMED MD M RAHMAN MR B DEKA	GA, ASSAM
128	WITH WP(C)/2913/2020	HOREN CHANDRA BORA AND 9 ORS Versus THE STATE OF ASSAM AND 136 ORS	MR. A GOYAL MR. J P MORE MR A CHOUDHURY	GA, ASSAM
129	WP(C)/3146/2020 B/O	JYOTISH PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR H TALUKDAR SC, FINANCE	SC, SEC. EDU.
130	WP(C)/4475/2020 FIXED	DR. SULEKHA DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM SC, HEALTH
131	WP(C)/5695/2020 FIXED	J LALTHANPUI PULAMTE Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL	GA, ASSAM MR. R MAZUMDAR (R-5) MR. D BHUYAN (R-5) SC, N C HILLS
132	WITH Cont.Cas(C)/68/2021	CHITTA RANJAN KEMPRAI Versus S JAGANNATHAN	MR. D BHUYAN	MR. D NATH MR D KALITA
133	WP(C)/121/2021 B/O	BIRKHAND BRAHMA Versus THE CHIEF SECRETARY, GOVT OF ASSAM AND 6 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, IRRIGATION
134	WP(C)/136/2021 B/O	DIBYAJYOTI CHAMUAH Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, DLR
135	WP(C)/141/2021 B/O	SUNITA SINHA Versus THE STATE OF ASSAM AND 6 ORS	MR. B P SINHA	GA, ASSAM MR B SINHA (R-7)

136	WP(C)/314/2021 B/O	NAYANMONI HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR D KALITA MR M RAHMAN	GA, ASSAM
137	WP(C)/456/2021 WITH RECORDS, FIXED	RAMENDRA NATH DAS AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR G UZIR MR. S M BARUAH MS P DEVI MR. S BORDOLOI	GA, ASSAM
138	WP(C)/891/2021 B/O	PRASAD CHANDRA BORDOLOI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D KALITA MS K PHUKAN	SC, WPT AND BC SC, FINANCE
139	WP(C)/916/2021 FIXED	NIRAMONI BURAGOHAJIN Versus THE STATE OF ASSAM AND 4 ORS	MRS M D CHOWDHURY MS. R K SAINI	SC, FOREST
140	WP(C)/1116/2021 B/O	JOY PRAKASH MACHAHARY Versus THE STATE OF ASSAM AND 3 ORS	MR. D P BORAH	SC, PWD SC, BTC
WITH				
141	WP(C)/1568/2021	PRASHNA BRAHMA Versus THE STATE OF ASSAM AND 3 ORS	MR. D P BORAH	SC, PWD
142	WP(C)/1831/2021 FIXED	DINESH CH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M AHMED	GA, ASSAM
143	WP(C)/1873/2021 FIXED	ARMC-6000036Y COMMANDANT SHYAM SUNDAR SHAH Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.
144	WP(C)/2043/2021 FIXED	SANJIB KUMAR KALUWAR Versus THE UNION OF INDIA AND 3 ORS	MR. B CHETRI	ASSTT.S.G.I.
145	WP(C)/3390/2021 FIXED	JIBAN SAIKIA Versus THE UNION OF INDIA AND 4 ORS.	MR. S K DEORI MS. SOMILA	ASSTT.S.G.I.
146	WP(C)/3393/2021 FIXED	CONSTABLE/GD NO. 103890720 BIKASH JYOTI NATH Versus THE UNION OF INDIA AND 4 ORS.	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI MR D DEKA	MR. S S ROY ASSTT.S.G.I.
147	WP(C)/3425/2021 FIXED	SUNIL KUMAR, FORCE NO 901710135 INSPECTOR/STENOGRAPHER Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	ASSTT.S.G.I.
148	WP(C)/3534/2021 FIXED	MUNNA BALMIKI @ MUNNA KUMARI BALMIKI Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA	GA, ASSAM SC, FINANCE
149	WP(C)/3619/2021 FIXED	DUNA KONWAR AND 16 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH AND F W SC, FINANCE DEPTT.
WITH				
150	WP(C)/4313/2020	SMTI RINTI BAISHYA AND 39 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH SC, FINANCE
151	WP(C)/3669/2021 FIXED	MOMI PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. J M SULAIMAN	GA, ASSAM MS. R CHOUDHURY (r-6) MR D. CHAKRABORTY (r-6)

ORDERS

152	WP(C)/507/2014 FIXED	PUNESWAR DAS Versus ASSAM PUBLIC SERVICE COMMISSION and 9 ORS	MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.C BARUAH GA, ASSAM SC, APSC MR.A TALUKDAR MR. U K NAIR MS. A HUSSAIN MR. B GOGOI, SC, FINANCE AND TAXATION DEPARTMENT MR R ISLAM MS M DEKA SC, PERSONNEL DEPT.
153	Review.Pet./72/2017 IN CRP 50/2016(D/O), FIXED	SMTI SAIRA KHAN Versus SRI LABAN CHANDRA HAZARIKA and 10 ORS	MR.P P BARUAH MR.S TAI MR.R SARMA	MR.A K SAHEWALLA(R- 1- 7)
154	WP(C)/2956/2018 FIXED	KRISHAN CHAND SONI Versus THE UNION OF INDIA AND 4 ORS.	MS. S BORA MS. N CHAKRABORTY	MR H GUPTA (R1 TO 4) ASSTT.S.G.I.
155	WP(C)/4972/2018 FIXED	ANANDA TOKBI Versus THE STATE OF ASSAM AND 3 ORS.	MR. B C DAS MR D N BHATTACHARYYA	GA, ASSAM
	WITH I.A.(Civil)/459/2021 in WP(C)/4972/2018	ANANDA TOKBI Versus THE STATE OF ASSAM AND 2 ORS.	MR D N BHATTACHARYYA	GA, ASSAM
156	Cont.Cas(C)/4/2021 FIXED	BHAGAWAN SARMA Versus RAMENDRA NATH SARMA, A.C.S.	MR. S BORA MS J RAJKUMARI	MR. I CHOUDHURY G BAROOAH RAJIB LUSHAN CHUTIA MS K BORAH
157	W.P.(CrI.)/13/2021 FIXED	MD. NAZIR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A TALUKDAR MR. M BISWAS MS D TALUKDAR MS M DAS	GA, ASSAM MS. B SARMA ASSTT.S.G.I.
158	WP(C)/62/2021 B/O	DHARMESWAR GOGOI Versus THE UNION OF INDIA AND 7 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	ASSTT.S.G.I. SC, PNB
159	WP(C)/2991/2021 FIXED	RAHIMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR J MAHANTA	SC, AG SC, FINANCE SC, AGRI. DEPARTMENT
HEARING				
160	WP(C)/2893/2012 B/O	SRI MEGHNATH DEORI Versus THE DIRECTOR GENERAL SASASTRA SEEMA BAL, and ORS	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN	C.G.C. MR.J M A CHOUDHURY SC, C.G.C. MS.R DEVI ASSTT.S.G.I.
161	WP(C)/1932/2017 WP(C) 7538/2016(D/O), FIXED	THE WORKMAN ANUJ BORKOTOKY Versus THE MANAGEMENT OF RAJGARH TEA ESTATE and ANR.	MS.A BHATTACHARJEE MR.B M CHOUDHURY MR.P KALITA	MR.A DASGUPTA(Sr.Adv.)(R-1) GA, ASSAM MS.S BURAGOHAIN(R-1) MS.B DAS(R-1) MRS.A DASSR-1
162	WP(C)/4648/2018 B/O	DEBOKANTA DAS Versus UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MS. C DAS	ASSTT.S.G.I. MS. R DEVI (SC, CGC)
163	WITH WP(C)/1479/2018	DEBOKANTA DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MS C DAS	MR. C K S BARUAH, CGC. ASSTT.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR J DAS	06-09-2021	To	10-09-2021
6)	MR S KHOUND	09-09-2021	To	10-09-2021
7)	MS. D GHOSH	07-09-2021	To	11-09-2021
8)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,10th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
ADMISSION				
1	WP(C)/5669/2019 PART-HEARD, FIXED	BUBUL MEDHI AND ANR. Versus THE REGISTRAR OF COOPERATIVE SOCIETIES AND 4 ORS	MR. S DUTTA MS I DAS MR. P SENGUPTA	SC, CO OP MS. D. S. NEOG. MR. R DUBEY (R)
2	WP(C)/4271/2012	RISHI GUPTA Versus THE STATE OF ASSAM AND ORS	MR.S N SARMA(Sr.Adv.) MR.R J BORDOLOI MR.K KALITA MR.R ALI MS.A SAIKIA	MRS.V L SINGH MS.P BARUAH(R-5&6) MS.G SARMAH(R-5&6) MR.P K GARODIAR-5and6 SC, REVENUE
3	WP(C)/1840/2014	SMTI GALANI PATTOR Versus THE STATE OF ASSAM AND 4 ORS	MR.H TALUKDAR MS.M DEKA MS.J DEKA	GA, ASSAM C.G.C. MS.B SARMA(R-2&4) ASSTT.S.G.I.
4	WP(C)/3693/2018 FIXED	CENTRAL ENGINEERING INSTITUTE OF TECHNOLOGY SOCIETY AND 3 ORS. Versus UNION OF INDIA AND 4 ORS.	MS N BARMAN MR. S K BHATTACHARYYA MR. B SINGHA	MR. S P DAS MR. K K PARASAR(R1) SC, LABOUR AND UNEMPLOYMENT ASSTT.S.G.I. SC, FINANCE
5	WP(C)/1010/2019 B/O	SANTOSH TARAFDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	MS. B BHUYAN (SC, BTC, R-4,5) MR P S DEKA (SC, REVENUE DEPT., R-1) MR R DHAR (GA, ASSAM, R-2,3) SC, FOREST

6	WP(C)/4665/2019 B/O	PARASMONI BARMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR G CHOUDHURY N JOSHI MS. S KAUSHIK	MS. M SARMAH (R7) GA, ASSAM MS D BORGOHAIN (R7) SC, APDCL MR. P P DUTTA MR. P GOHAIN (R7) MR. A BORUA MR T GOGOI MS M BORAH (R7) GA, ASSAM
7	WP(C)/1509/2020 FIXED	RANIN SHARMA Versus THE ASSAM HUMAN RIGHTS COMMISSION AND 4 ORS.	MR. P N GOSWAMI MR. I KALITA MR. D GOGOI	GA, ASSAM
8	WP(C)/2530/2020 B/O	KHANINDRA NARAYAN GHOSH Versus THE STATE OF ASSAM AND 3 ORS.	MR H DAS	GA, ASSAM MR. N. UPADHYAYA, SC, IRRIGATION MR. B. CHOUDHURY, SC, P.W.D SC, SSA
9	WP(C)/4013/2020 FIXED	NRIPAL BARMA AND 47 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, RAILWAY
10	WP(C)/4275/2020 B/O	M/S BIOGENETICS DRUGS PVT LTD Versus NATIONAL HEALTH MISSION	MR. U K NAIR MR D DEKA	SC, NHM
11	WP(C)/4337/2020 FIXED	MD. JAN MOHAMMAD TALUKDAR Versus BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR. K N CHOUDHURY MR P SARMA	SC, BTC
12	WP(C)/4634/2020 B/O	MD. MASIUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK MR A BHUYAN	MS. R CHOUDHURY MS S S ZIA SR. GA, ASSAM SC, REVENUE
13	WP(C)/5507/2020 FIXED	M/S TECHNO CANADA INC Versus OIL INDIA LIMITED AND 2 ORS	MR. A DAS	MR S N SARMA SENIOR ADVOCATE (R-1,2) MR B D DAS (R-3) MR H K SARMA (R-3) MR. M HUSSAIN (R-1,2) MR. K KALITA (R-1,2) MS. S GHOSH (R-1,2) MS. C BASUMATARY (R- 1,2) B B HUSSAIN (R-3) SC, OIL
	WITH I.A.(Civil)/1058/2021 in WP(C)/5507/2020	M/S TECHNO CANADA INC. Versus OIL INDIA LIMITED AND 2 ORS.	MR. A DAS	SC, OIL
14	WP(C)/3182/2021 FIXED	SUNIL RAJBHOR AND 28 ORS. Versus STATE OF ASSAM AND 6 ORS.	MR. S P ROY MS S DAS	SC, IRRIGATION
<u>ORDERS</u>				
15	WP(C)/695/2017	KABITA CHOUDHURY Versus THE ASSAM POWER DISTRIBUTION CO. LTD and 4 ORS.	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	SC, APDCL MR.S P CHOUDHURY(GA, ASSAM) MR.K D SARMASC, APDCL
16	WP(C)/7854/2018 FIXED	ZESMINARA KHATUN @ ZESMINARA BEGUM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR H DAS MR. B C DEKA MS. U HAZARIKA	DR. B AHMED SC, CO OP
17	I.A.(Civil)/2451/2019 FIXED in WP(C)/5985/2018	ROHIT CHOUDHURY Versus NUMALIGARH REFINERY LTD.	MR H RAHMAN MR I HASIEB	GA, ASSAM MR. U K NAIR ASSTT.S.G.I. SC, FOREST

	WITH WP(C)/5985/2018	NUMALIGARH REFINERY LTD. Versus UNION OF INDIA AND 7 ORS.	MR. U K NAIR MS. A VERMA MR. S SARMA MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY	GA, ASSAM MR I HASIEB (R8) ASSTT.S.G.I. SC, FOREST
18	WITH WP(C)/6093/2019	NUMALIGARH REFINERY LTD. Versus UNION OF INDIA AND 8 ORS.	MR. JYOTIRMOY ROY MR. U K NAIR MS. A VERMA MR. S SARMA MR. C CHAKRABORTY	GA, ASSAM MR. H RAHMAN MR. K GOGOI (SC, C.G.C.) MR I HASIEB ASSTT. S.G.I. SC, FOREST SC. REVENUE
19	WP(C)/181/2020	HEMA GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P PATHAK MR. P TALUKDAR MS D ANGANA	GA, ASSAM
20	WP(C)/269/2020 B/O	AJIT KUMAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	GA, ASSAM SC, REVENUE
21	I.A.(Civil)/889/2020 in WP(C)/346/2020	M/S. MONI ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD. AND 5 ORS.	MS. N S THAKURIA MR. T N DAS	SC, I O C
	WITH WP(C)/346/2020	M/S. MONI ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD. AND 5 ORS.	MS. N S THAKURIA MR. T N DAS	MR S N SARMA SENIOR ADVOCATE (R1-R5) MR. M HUSSAIN (R1-R5) MR. K KALITA (R1-R5) MS. S GHOSH (R1-R5) SC, I O C
22	WP(C)/2583/2020 B/O	SANA BEGUM TAPADAR AND ANR. Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY (GMDA) AND 4 ORS.	MS. R CHOUDHURY G UDDIN MS. P A TALUKDAR MS S S ZIA MR D. CHAKRABORTY	SC, G M D A SC, GMC
23	WP(C)/4273/2020 B/O, CAVT/612/2020	RUBUL PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
24	Cont.Cas(C)/126/2021	DIGANTA SAIKIA AND ANR Versus BISHNU KAMAL BORAH , ACS	MS M DAS MR. P SAIKIA	MR. B GOGOI
25	I.A.(Civil)/658/2021 in WP(C)/7833/2018	ON THE DEATH OF ABED ALI HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 3 ORS.	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
	WITH WP(C)/7833/2018	ABED ALI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. R CHETRI MS. R BEGUM	MR. B GOSWAMI SC, WATER RESOURCE
26	I.A.(Civil)/661/2021 in WP(C)/7724/2018	ON THE DEATH OF ABED ALI HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 3 ORS.	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
	WITH WP(C)/7724/2018	ABED ALI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. R CHETRI MS. R BEGUM	MR. B GOSWAMI SC, WATER RESOURCE
27	I.A.(Civil)/1245/2021 WP(C)/5528/2012 (Disposed) in WP(C)/5528/2012	M/S TANTIA CONSTRUCTIONS LTD. AND ANR. Versus GUWAHATI METRO POLITAN DEVELOPMENT AUTHORITY AND 3 ORS.	MS. N UPADHYAY MR. A I Ali	GA, ASSAM SC, G M D A
28	I.A.(Civil)/1312/2021 in WP(C)/3900/2020	THE INDIAN OIL CORPORATION LTD. AND 6 ORS. Versus M/S. DURGA KRISHNA STORE PVT. LTD.	MR P BHARDWAJ	MR R HUSSAIN

	WITH WP(C)/3900/2020	M/S. DURGA KRISHNA STORE PVT. LTD. Versus INDIAN OIL CORPORATION LIMITED AND 6 ORS.	MR. R HUSSAIN MRS. S ROY	SC, I O C
29	WITH WP(C)/279/2020	M/S DURGA KRISHNA STORE PVT LTD Versus INDIAN OIL CORPORATION AND 2 ORS	MR. R HUSSAIN MRS. S ROY	MR. M K CHOUDHURY MR. P BHARDWAJ (SC, I.O.C)
30	WP(C)/2337/2021 WITH RECORDS	ROBIN DUTTA AND 3 ORS Versus THE ADDITIONAL DEPUTY COMMISSIONER AND ANR	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	GA, ASSAM
31	WP(C)/3114/2021 FIXED	CHINTAMONI BOL Versus THE STATE OF ASSAM AND 12 ORS	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI	SC, PNRD GA, ASSAM
		HEARING		
32	WP(C)/7121/2015	BHOLA BHOUMICK and 16 ORS, Versus THE STATE OF ASSAM and 5 ORS,	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN MS.R MAHANTA	GA, ASSAM (R-1,2,3) MR. S C BISWAS MR.A K SARKAR MR. P S BISWAS MS D CHOWDHURY SC, NF RLY (R-6)
	WITH I.A.(Civil)/231/2019 in WP(C)/7121/2015	BHOLA BHOWMIK and 16 ORS, Versus THE STATE OF ASSAM and 4 ORS,	MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, REVENUE SC, NF RLY
33	WITH WP(C)/910/2016	SUJIT KR. GHOSH and 11 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MRS. N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	GA, ASSAM MR. S C BISWAS (R-4 & R- 6) MR. U K NAIR DR. B N GOGOI MR. P S BISWAS MS. D CHOWDHURY SC, NF RLY
	WITH I.A.(Civil)/4243/2018 in WP(C)/910/2016	SUJIT KR. GHOSH and 11 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, REVENUE SC, NF RLY
	WITH I.A.(Civil)/215/2019 in WP(C)/910/2016	SUJIT KR. GHOSH and 11 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, REVENUE SC, NF RLY
34	WITH WP(C)/7766/2016	JAGADISH PRASAD GUPTA and 6 ORS. Versus STATE OF ASSAM and 4 ORS.	MRS. N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	GA, ASSAM MR. S C BISWAS (R-4 & R- 6) MR. A K SARKAR DR. B N GOGOI(Rly.Adv.) MR. P S BISWAS MS. D CHOWDHURY SC, NF RLY
	WITH I.A.(Civil)/4239/2018 in WP(C)/7766/2016	JAGADISH PRASAD GUPTA and 6 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, REVENUE SC, NF RLY
	WITH I.A.(Civil)/269/2019 in WP(C)/7766/2016	JAGADISH PRASAD GUPTA and 6 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, REVENUE SC, NF RLY
35	WITH WP(C)/4087/2017	PRAN KRISNA GHOSH and 4 ORS. Versus THE STATE OF ASSAM and 4 ORS	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	GA, ASSAM MR. S C BISWAS MR.A K SARKAR MR. P S BISWAS MS D CHOWDHURY SC, NF RLY

WITH
I.A.(Civil)/261/2019
in WP(C)/4087/2017

PRAN KRISNA GHOSH and 4 ORS.
Versus
THE STATE OF ASSAM AND 2 ORS.

MRS N SAIKIA
MRS. P GOSWAMI
MS. L BORGHAIN

SC, REVENUE
SC, NF RLY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR J DAS	06-09-2021	To	10-09-2021
6)	MR S KHOUND	09-09-2021	To	10-09-2021
7)	MS. D GHOSH	07-09-2021	To	11-09-2021
8)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,10th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS]

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2222/2021 B/O	MANESWAR DAS Versus THE STATE OF ASSAM	MS RIMPI DUTTA	PP, ASSAM
2	Bail Appln./2224/2021	MITUL ALI Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
3	Bail Appln./2227/2021	BIKASH RAI Versus THE STATE OF ASSAM	S BEGUM	PP, ASSAM
MOTION				
4	AB/2646/2021 FIXED	ROBINSON KAMAN Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MR S DAS	PP, ASSAM
5	AB/2661/2021 B/O	SAIFUL ISLAM Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR D. CHAKRABORTY	PP, ASSAM
6	AB/2663/2021 B/O	SURAJIT RAY AND 3 ORS Versus THE STATE OF ASSAM	MR. N ISLAM MS. L WAJEEDA	PP, ASSAM
7	AB/2676/2021	ABDUL KADIR AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
8	AB/2679/2021	RAFIK ALI @ ROFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	PP, ASSAM
9	AB/2681/2021	ANIL DOLEY Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
10	AB/2682/2021	ROFIAL HOQUE AND 4 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM

11	AB/2686/2021	ABDUL MALEQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A WAHAB MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
12	AB/2687/2021	ISLAM ALI @ MRIDUL AHMED Versus THE STATE OF ASSAM	MS B DEVI MS G DEKA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./1513/2021 FIXED	MD SOFIAL ALI @ SOBIAL HAQUE Versus THE STATE OF ASSAM	MR G BORDOLOI S KHANIKAR	PP, ASSAM
14	Bail Appln./1820/2021 FIXED	MD MUBARAK ALI Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
15	Bail Appln./1889/2021 FIXED	HAMIDA KHATUN @ BEGUM Versus THE STATE OF ASSAM	MR. M UDDIN	PP, ASSAM
16	Bail Appln./1946/2021 FIXED	ABDUL BARREQUE@ A. BARREQUE Versus THE STATE OF ASSAM	MR. M R KHANDAKAR MR A K AZAD	PP, ASSAM
17	Bail Appln./1995/2021 FIXED	DANESH ALI Versus THE STATE OF ASSAM	MR. S P SHARMA MS U SHARMA	PP, ASSAM
18	Bail Appln./2005/2021 FIXED	BINOD NAGBONSHI AND 8 ORS. Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
19	Bail Appln./2153/2021 FIXED	ABDUL BAREK Versus THE STATE OF ASSAM	MR. J AHMED MR Z RAHMAN	PP, ASSAM
<u>BAIL HEARING</u>				
20	AB/2178/2020 FIXED	BIRKU GOWALA Versus THE STATE OF ASSAM	MR T THAKURIA MR. M ALI	PP, ASSAM
21	AB/3081/2020 WITH CASE DIARY, FIXED	FAZUL HOQUE @ FOYZUL HOQUE AND 9 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
22	AB/39/2021 FIXED	NABA KUMAR SHYAM Versus STATE OF ASSAM AND ANR.	MR J CHUTIYA MS. S KEMPRAI	PP, ASSAM
23	AB/255/2021 FIXED	ASHA DEVI AND ANR. Versus THE STATE OF ASSAM	MR S DAS MS. T THAKRUIA	PP, ASSAM
24	AB/608/2021 FIXED	ABDUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
25	AB/721/2021 FIXED	PRANJIT DAS AND ANR Versus THE STATE OF ASSAM	MR H J TAMULI MR. H S BORAH MR D KALITA	PP, ASSAM
26	AB/731/2021 FIXED	MD. YAKUB ALI AND ANR Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS MS P MEDHI	PP, ASSAM
27	AB/815/2021 FIXED	SAMARENDRA DAS AND ANR Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
28	AB/828/2021 FIXED	ERAJ ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
29	AB/877/2021 FIXED	ARAB ALI Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
30	AB/885/2021 FIXED	MD. AMRAZ UDDIN Versus THE STATE OF ASSAM	MR H DAS MR. P GOGOI MS. D GOGOI	PP, ASSAM

31	AB/891/2021 FIXED	IMRAN HUSSAIN @ EMRAN HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR D KALITA	PP, ASSAM
32	AB/1165/2021 FIXED	RAJ KUMAR AGARWAL Versus THE STATE OF ASSAM	MR. R K JAIN TRISHNA RAMCHIARY	PP, ASSAM
33	AB/1204/2021 FIXED	ABDUL KHALIQUE @ KHALIQUE MIA AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
34	AB/1206/2021 FIXED	HOBIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. M K HUSSAIN MR K U AHMED	PP, ASSAM
35	AB/1263/2021 FIXED	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H ROHMAN	PP, ASSAM
36	AB/1342/2021 FIXED	IKBAL ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
37	AB/1411/2021 FIXED	AFTAR UDDIN @ AFTAR ALI AND 6 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
38	AB/1480/2021 FIXED	SULTAN MAMUD SK Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MRS. S ISLAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE PP, ASSAM
39	AB/1558/2021 FIXED	ABDUL AJJ @ ABDUL AZID Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
40	AB/1662/2021 FIXED	RAJU SAHA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
41	AB/1678/2021 FIXED	JIYAU HAQUE Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
42	AB/1749/2021 FIXED	ABDUR RAHMAN @ RAHIM ALI Versus THE STATE OF ASSAM	MR H ROHMAN MD E AHMED	PP, ASSAM
43	AB/1811/2021 FIXED	DIPANKAR DAS Versus THE STATE OF ASSAM	MR. M J BARUAH	MR. S SHARMA MS. P TALUKDAR PP, ASSAM
44	AB/1814/2021 FIXED	KRISHNA LOHAR Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
45	AB/1891/2021 FIXED	ABUL NASAR AND 2 ORS Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
46	AB/1777/2021	GIAS UDDIN Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
47	AB/1921/2021 FIXED	SURAJIT BHARALI Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
48	AB/1965/2021 FIXED	INJAMUL HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	MR A KAKOTI PP, ASSAM
49	AB/1993/2021 FIXED	MD SAIDUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR B D DAS MR D KALITA	PP, ASSAM

50	AB/2071/2021 FIXED	SOFIQU L ISLAM Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
51	AB/2135/2021 FIXED	NIRMAL DAS Versus THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS MR D J NATH	PP, ASSAM
52	AB/2203/2021 FIXED	DIPLOB KONWAR Versus THE STATE OF ASSAM	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	PP, ASSAM
53	AB/2222/2021 FIXED	DIPALI PATIR Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MS P SARMA	PP, ASSAM
54	AB/2227/2021 FIXED	HAKIMUDDIN Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
55	AB/2261/2021	TALEP ALI @ TALAP ALI Versus THE STATE OF ASSAM	MR. J I BORBHUIYA	PP, ASSAM
56	AB/2287/2021 FIXED	HIFZUR @ HIBZUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
57	AB/2355/2021 FIXED	NUR ISLAM @ NUR ALI AND ANR Versus THE STATE OF ASSAM	MR. M H BARBHUYAN MR F A AHMED MR. M R BARBHUIYA	PP, ASSAM
58	AB/2474/2021 FIXED	HARESWAR DEKA Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	PP, ASSAM
59	AB/2477/2021 FIXED	HASINA PARBIN AND 2 ORS Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
60	AB/2487/2021 FIXED	NRIPENDRA DAS Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	PP, ASSAM

ORDERS

61	CrI.A./188/2020 WITH LCR 9 FILES, FIXED	SRI NIPON ROY @ NIPAN ROY Versus THE STATE OF ASSAM AND ANR	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	PP, ASSAM
	WITH I.A.(CrI.)/470/2020 in CrI.A./188/2020	SRI NIPON ROY @ NIPAN ROY Versus THE STATE OF ASSAM AND ANR	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR J DAS	06-09-2021	To	10-09-2021
6)	MR S KHOOND	09-09-2021	To	10-09-2021
7)	MS. D GHOSH	07-09-2021	To	11-09-2021
8)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,10th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2226/2021	RAJESH KUMAR DAS Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
2	Bail Appln./2231/2021	RANTU KACHARI Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
3	Bail Appln./2232/2021	NRIPESH DAS Versus THE STATE OF ASSAM	MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
MOTION				
4	AB/2674/2021	AMINUL ISLAM @ AMINUL HOQUE Versus THE STATE OF ASSAM	MR. N AHMED MR R A AHMED MR M AHMED	PP, ASSAM
5	AB/2675/2021	ABDUL RAJJAK Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	
6	AB/2677/2021	JAHIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
7	AB/2685/2021	AJOY DEBNATH Versus THE STATE OF ASSAM	MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
ADMISSION				
8	Crl.Pet./47/2017 WITH LCR 1 FILE	RUPAMONI DEBI and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR.K AGARWAL MR.S M BARUAH MR.M SAIKIA MR.H DAS	PP, ASSAM
9	Crl.Pet./635/2018 WITH LCR 1 FILE	UTPAL NANDI Versus THE STATE OF ASSAM AND ANR.	MR A D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MR. D K CHOMAL (R2) PP, ASSAM MR. A S BHATRA (R2)
10	Crl.Pet./696/2018	MUAZZUM HUSSAIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND ANR	MR M J QUADIR	MR N ISLAM (R2) PP, ASSAM

11	Crl.Pet./777/2018 WITH LCR 1 FILE	PRANAB BORA Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR S CHAKRABORTY	PP, ASSAM
12	Crl.Pet./1132/2018	M/S. TEA MECH (INDIA) AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR D DAS MR. N SHARMA MR. K GOOPTU	MR. K N CHOUDHURY (R2) MR. T DEURI (R2) MR. M MAHANTA (R2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./1653/2021 FIXED	IBRAHIM ALI @ EBRAHIM ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
14	Bail Appln./1693/2021 FIXED	JOINUL UDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	PP, ASSAM
15	Bail Appln./1722/2021 WITH SCAN COPY OF CASE RECORD FIXED	RANJIT GOWALA Versus THE STATE OF ASSAM	MR. S K JAIN MR. B N DEKA	PP, ASSAM
16	Bail Appln./1768/2021 FIXED	MAKIBUL ISLAM Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
17	Bail Appln./1774/2021 FIXED	BELIA KHATUN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A K AZAD MR. G HUSSAIN	PP, ASSAM
18	Bail Appln./1848/2021 FIXED	BINOD YEIN AND ANR. Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
19	Bail Appln./1872/2021	CHAINA KHATUN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
20	Bail Appln./1914/2021 FIXED	MD. RANU AHMED Versus THE STATE OF ASSAM	MR. P J SAIKIA	PP, ASSAM
21	Bail Appln./1944/2021 FIXED	GAFUR ALI AND ANR Versus THE STATE OF ASSAM	MR. M R Z CHOUDHURY MD. H BHUYAN	PP, ASSAM
22	Bail Appln./1964/2021 SCANNED COPY OF CASE DIARY, FIXED	SUHEL AHMED @ SUWAIL AHMED Versus THE STATE OF ASSAM	MR. S Y AHMED MD M ISLAM	PP, ASSAM
23	Bail Appln./1967/2021 FIXED	KESHAB BISWAS Versus THE STATE OF ASSAM AND ANR	MS. P BORAH	PP, ASSAM
24	Bail Appln./1969/2021 FIXED	MD. ABDUL KARIM @ HAQUE @ HANU Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR N MAHAMMAD	PP, ASSAM
25	Bail Appln./1981/2021 SCANNED COPY OF CASE DIARY AND CASE RECORD, FIXED	MEGHNATH CHETIA Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM	PP, ASSAM
26	Bail Appln./1992/2021 FIXED	MD. SHAHIJUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
27	Bail Appln./2001/2021 FIXED	SABINA YASMAIN @ SAHINA YASMIN Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MS S KAKATI	PP, ASSAM
28	Bail Appln./2007/2021 FIXED	SUBHASH KUMAR SINGH Versus THE STATE OF ASSAM AND ANR	MR A D CHOUDHURY MR. D CHOUDHURY	PP, ASSAM
29	Bail Appln./2011/2021 FIXED	BAPPA PAUL Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
30	Bail Appln./2059/2021 FIXED	NONG NGUPOK Versus THE STATE OF ASSAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
31	Bail Appln./2094/2021 FIXED	AKIV @ AKIV KHAN AND ANR Versus THE UNION OF INDIA	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	SC, NCB

32	WITH Bail Appln./1750/2021	JITENDRA KUMAR Versus UNION OF INDIA	MR A TEWARI	SC, NCB
<u>BAIL HEARING</u>				
33	AB/723/2021 FIXED	MD. AZHARUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. S. DEY MR P DEKA MR. B BORAH MR. N GOSWAMI	PP, ASSAM
34	WITH AB/501/2021	MANIK SAIKIA AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
35	AB/861/2021 FIXED	MD. SIFATULLAH AHMED Versus THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
36	AB/1028/2021 FIXED	SALAMUDDIN AHMED Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
37	AB/1213/2021 FIXED	REBAJIT SARMA Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI	PP, ASSAM
38	AB/1571/2021 WITH LCR, FIXED	KASHEM ALI AND ANR Versus THE STATE OF ASSAM	MR. A RAHMAN MR. M A AHMED	PP, ASSAM
39	AB/1822/2021 FIXED	RANJIT DAS Versus THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
40	AB/2083/2021 FIXED	RUPCHAND ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
41	AB/2161/2021 FIXED	AKTARUL ISLAM HOQUE Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
42	AB/2202/2021 FIXED	NAZNEEN WAHIDA BILKIS AND ANR Versus THE STATE OF ASSAM	MR G SAROWAR MR. M ISLAM	MR. N AHMED (INFORMENT) MR R A AHMED (INFORMENT) PP, ASSAM
43	AB/2257/2021 FIXED	MD. MUSTAFA AHMED Versus THE STATE OS ASSAM	MR. A SAYED MS. S MAHANTA MR. M MAHANTA	PP, ASSAM
44	AB/2259/2021 FIXED	NAZRUL ISLAM @ NAZRUL AKOND Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
45	AB/2393/2021 FIXED	AMZAD ALI Versus THE STATE OF ASSAM	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
46	AB/2410/2021 FIXED	NITESH SINGH Versus STATE OF ASSAM	MS. C SHARMA	PP, ASSAM
47	AB/2473/2021 FIXED	MD. RAJIUL ISLAM ALIAS BHULA AND 3 ORS Versus THE STATE OF ASSAM	MD A H ANSARI	PP, ASSAM
48	AB/2490/2021 FIXED	JAYNUR ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MD A WADUD MS S DEVI	PP, ASSAM
49	WITH AB/2489/2021	MANJUL ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MD A WADUD MS S DEVI	PP, ASSAM

ORDERS

50	Crl.L.P./89/2019 in Crl.A./10040/2019	SMTI. CHANCHAL AHMED Versus SMTI. KHURSIDA BEGUM @ BHANTI	MR. D K KOTHARI MR R K MOUR MR. B DEKA MR A SARMA	MR. N AHMED MD S I AHMED
	WITH Crl.A./10040/2019 (Filing Number)	SMTI. CHANCHAL AHMED Versus SMTI. KHURSIDA BEGUM @ BHANTI		
51	Crl.A./367/2019 WITH LCR 2 FILES & OFFICE NOTE	SAILEN DEKA Versus THE STATE OF ASSAM AND ANR	MR S DEKA MR. Z RAHMAN	PP, ASSAM
52	I.A.(Crl.)/516/2020 AB 2168-2020(D/O), FIXED in AB/2168/2020	RISTARA KHANAM LASKAR Versus ALTAF HUSSAIN BORBHUIYA @ ALTAF HUSSAIN BONG AND 21 ORS.	MR. I ALAM MR. T SK MR A BHUYAN	MR. M KHAN MR. J RAHMAN MR R ISLAM PP, ASSAM
53	Crl.Pet./311/2021	BABLU AHMED Versus THE STATE OF ASSAM AND ANR	MR. J KALITA MR M RAHMAN	PP, ASSAM
	WITH			
54	Crl.Pet./38/2021	BABLU AHMED Versus STATE OF ASSAM AND 4 ORS.	MR. J KALITA MR D KALITA MR M RAHMAN	MR. B J MUKHERJEE (R- 2,3,4,5) MS R SAHA (R-2,3,4,5) PP, ASSAM
55	Crl.Pet./383/2021	RAVI KUMAR AWASTHI Versus THE STATE OF ASSAM AND ANR	MRS J BEGUM MR D MAHANTA	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 10/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR J DAS	06-09-2021	To	10-09-2021
6)	MR S KHOUND	09-09-2021	To	10-09-2021
7)	MS. D GHOSH	07-09-2021	To	11-09-2021
8)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,10th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH - III AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/196/2020 in WP(C)/8318/2019	RUBUL SARMAH AND 23 ORS Versus SIMANTA PRADIP CHOUDHURY AND 18 ORS	MR. U K NAIR MR. S P SHARMA MS U SHARMA	MR. K N CHOUDHURY GA, ASSAM
	WITH WP(C)/8318/2019	SIMANTA PRADIP CHOUDHURY 18 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, ASSAM SC, APSC MR. R MAZUMDAR MR H BEZBARUA MR. S P SHARMA MS U SHARMA MS U SHARMA
ADMISSION				
2	WP(C)/4562/2015	MRS. NILIMA MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR.M SARANIA MR.S U AHMED MS.S TETLA	MR. M BISWAS MR. A BARUAH MR. J P MORE MR.B AHMEDR1and2 MRJ CHUTIA(R3-5) SC, K A A C SC, IRRIGATION
3	WP(C)/3167/2016	SUBHAS CHANDRA Versus THE UNION OF INDIA and 6 ORS	MR.H TALUKDAR MR.V KUMAR	C.G.C. MRS A GAYAN(R- 1-7) ASSTT.S.G.I.
4	WP(C)/4416/2016	ANANDA DEKA Versus THE STATE OF ASSAM and 6 ORS.	MR.T C CHUTIA MS.I KAKATI MR.D K ROY MS.M CHUTIA	SC, AG MR D DEKA (R6,7) MR N J KUMAR (R6,7) SC, HEALTH
5	WP(C)/7626/2016	SADHANA ROY Versus STATE OF ASSAM and 3 ORS.	MRN M HAZARIKA	MR.B K SARMA SC, SOCIAL WELFARE

6	WP(C)/2365/2017	PRASHEN SHIL Versus THE STATE OF ASSAM and 4 ORS.	MR.P J PHUKAN MR.H BARUAH	GA, ASSAM MR.S CHAKRABARTY(R-5) SC, BTC
7	WP(C)/2610/2018	NO. G/95659 RFN/GD SHAREEF ANWAR Versus THE UNION OF INDIA AND 4 ORS.	MS. K YADAV MR. S K DAS MS. M BHATTACHARJEE MR R KARIM MR. R L YADAV	MS. M SARMAH (R5) MS D BORGOHAIN (R5) MR. M PHUKAN, CGC. (R1 TO 4) MR. K GOGOI (C.G.C.) MR. P GOHAIN (R5) MS. B PHUKAN (R5) ASSTT.S.G.I.
8	WP(C)/3585/2018	DILIP KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. M MAHANTA	MR. D SAIKIA (SR. ADV., (R-2, R-3 & R-4)) GA, ASSAM MR. D C BORAH (R-5, R-6 & R-9) MR. K LAHKAR (R-5, R-6 & R-9) MR. D BARMAN (R-5, R-6 & R-9) MS. M D BORAH (R-1) MR. A PHUKAN (SC, SECRETARIAT ADMINISTRATION DEPARTMENT)
9	WP(C)/6961/2018	BHUPENDRA SINHA AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P SHARMA MS. U SARMA	MR. S C KEYAL GA, ASSAM SC, AG MR H K DAS MR P NAYAK SC, FINANCE ASSTT.S.G.I. MR. C BARUAH SC, GHC
10	WP(C)/124/2019	AJIT SAIKIA Versus THE UNION OF INDIA AND 8 ORS.	MR. N U K NAIR MR. B S BASUMATARY MR. A GANGULY MR. A CHETRY MR. M P SARMA MR. A DUTTA MS. N SHYAMAL	MR S N SARMA SENIOR ADVOCATE S N SARMA (R2-R9) MR. M HUSSAIN (R2-R9) MR. K KALITA (R2-R9) SC, OIL ASSTT.S.G.I.
11	WP(C)/589/2019 B/O	SUMITA KUMARI SHARMA Versus THE UNION OF INDIA AND 4 ORS.	MR H K MAHANTA MR. R D BHUYAN	MR. D GOGOI (SC, IASST) MR. D GOGOI (SC, IASST) MR. S BORTHAKUR (R5) MS. P BORAH (R5) ASSTT.S.G.I.
12	WP(C)/2770/2019	PULIN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K SHARMA MS. S S SAIKIA MR H DAS	ACCOUNTANT GENERAL(A AND E),ASSAM GA, ASSAM R.DHAR,SC,HANDLOOM AND TEXTILE DEPARTMENT SC, AGRI. DEPARTMENT
13	WP(C)/5995/2019	KUSHAL CHANDRA SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. I H LASKAR MR. P K DEKA MS I KRISHNATRAIYA MD. S ALOM MS J SARMAH	
14	WP(C)/7273/2019 B/O	MITALI TALUKDAR Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 11 ORS.	MR. J KALITA MR D C K HAZARIKA MS J KALITA MR D KALITA MR M RAHMAN	MR SISHIR DUTTA SC, APDCL MS M BORCHETIYA MR. S DUTTA
15	WP(C)/7627/2019 CAVT. NO.1068/2019 FIXED	BONTI SAIKIA Versus THE UNION OF INDIA AND 5 ORS.	MR B D KONWAR MR M J QUADIR MR. K MIRA MR J SINGH	MR. S S ROY MR P NAYAK ASSTT.S.G.I. SC, HEALTH FOR CAVEATOR

16	WITH WP(C)/7614/2019	SUSANTA KUMAR SAIKIA Versus THE UNION OF INDIA AND 5 ORS.	MR M J QUADIR MR. K MIRA	MR. S S ROY ASSTT.S.G.I. SC, HEALTH SC, AIDC
17	WITH WP(C)/7624/2019 CAVT. NO. 1068/2019	MINTU RONGPY Versus THE UNION OF INDIA AND 4 ORS	MR B D KONWAR MR H K DAS MR. U PATHAK MR. D J DAS MR J SINGH	MR P NAYAK ASSTT.S.G.I. FOR CAVEATOR
18	WITH WP(C)/7629/2019 CAVT. NO. 1068/2019	APURBA KUMAR KALITA Versus THE UNION OF INDIA AND 5 ORS.	MR. B C DAS MR B D KONWAR MR M J QUADIR MR. K MIRA MR. F RAHMAN	MR. S S ROY MR J SINGH ASSTT.S.G.I. FOR CAVEATOR MR. P NAIK SC, HEALTH
19	WITH WP(C)/7630/2019 CAVT. NO. 1068/2019	RINI NATH BORAH Versus THE UNION OF INDIA AND 5 ORS.	MR. B D KONWAR SR. ADV. MR M J QUADIR MR. K MIRA MR J SINGH	MR. S S ROY ASSTT.S.G.I. FOR CAVEATOR SC, HEALTH SC, AIDC
20	WP(C)/8395/2019	HASIBA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM SC, AG MR. A. CHALIHA (SC, FINANCE DEPT. R-6) SC, P H E
21	WP(C)/380/2020	RANTU KUMAR GOHAIN Versus ASSAM ELECTRONICS DEVELOPMENT CORPORATION LTD. AND 2 ORS	MR. S DEKA MR. B SINHA	MR K L GUPTA MR. S G BHATTACHARJEE
22	WP(C)/3271/2020 FIXED	SNIGDHA BORKOTOKY AND 34 ORS. Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MR. U K NAIR MS DIRISHA MAHANTA	SC, ELEM. EDU
23	WITH WP(C)/1495/2020	ABDUL MANAF Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	SC, ELEM. EDU
24	WP(C)/4235/2020 FIXED	MAHBUBUR RAHMAN AND 23 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEC. EDU.
25	WITH WP(C)/1051/2019	ABDUS SATTAR PRERI AND 116 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR B M DEKA MR. K M MAHANTA MS. R BORA	SC, SEC. EDU. SC, SEC. EDU.
	WITH I.A.(Civil)/932/2019 in WP(C)/1051/2019	ABDUS SATTAR PRERI AND 116 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D DEKA MR. K M MAHANTA MR. K M MAHANTA	SC, ELEM. EDU SC, ELEM. EDU
26	WITH WP(C)/1321/2019	IMRAN HUSSAIN AND 31 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. SC, SEC. EDU.
27	WITH WP(C)/1440/2019	SAMANUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA MS. R BORA	SC, SEC. EDU. SC, SEC. EDU.
28	WITH WP(C)/1554/2019	SOHIDUL ISLAM AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR B M DEKA MR. K M MAHANTA	SC, ELEM. EDU SC, ELEM. EDU
29	WITH WP(C)/1601/2019	GOUTAM MAZUMDAR AND 40 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA MS. R BORA	SC, SEC. EDU. SC, SEC. EDU.

30	WITH WP(C)/1814/2019	RUNA LAILA AND 58 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR. K R ISLAM	SC, SEC. EDU. GA, ASSAM
31	WITH WP(C)/1863/2019	HIKMOT ALI AND 37 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR. S H ZAMAN	SC, ELEM. EDU SC, ELEM. EDU
32	WITH WP(C)/1866/2019	GULZAR HUSSAIN BHUYAN AND 49 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR. S H ZAMAN MR M ALI	SC, EDU
33	WITH WP(C)/4785/2019	DIPIKA MEDHI AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, ELEM. EDU SC, ELEM. EDU
34	WITH WP(C)/3080/2020	ABDUL MALIQUE BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEC. EDU.
35	WITH WP(C)/3499/2020	ABUL KALAM AZAD AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	SC, ELEM. EDU SC, ELEM. EDU
36	WITH WP(C)/3782/2020	ALL ASSAM MADRASSA TET QUALIFIED CANDIDATES ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU.
37	WITH WP(C)/4688/2020	PARTHA PRATIM HAZARIKA AND 119 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	SC, ELEM. EDU SC, ELEM. EDU SC, ELEM. EDU
38	WITH WP(C)/5268/2020	ZUHAIH AHMED AND 10 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEC. EDU. SC, SEC. EDU.
39	WP(C)/4997/2020	ABDUL MATIN BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS N NATH MR. M DUTTA	SC, WATER RESOURCE
40	WP(C)/345/2021	AJANTA RAY Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, RMSA SC, TET GA, ASSAM MS. P CHAKRABORTY (SC, SEC EDU., R-1,5)
41	WITH WP(C)/409/2021	GITANJALI DIHINGIA Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. A K SAHU	SC, SEC. EDU. GA, ASSAM
42	WITH WP(C)/457/2021	MANASH JYOTI SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. L N DIHINGIA	SC, SEC. EDU. SC, SEC. EDU. SC, TET GA, ASSAM
43	WITH WP(C)/622/2021	JOHIRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, ELEM. EDU GA, ASSAM
44	WITH WP(C)/646/2021	RATUL BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, SEC. EDU. GA, ASSAM

45	WITH WP(C)/662/2021	SNEHALATA ROY Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA	SC, RMSA SC, RMSA SC, TET GA, ASSAM
46	WITH WP(C)/664/2021	MAHESH RABIDAS Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. R R KAUSHIK	SC, SEC. EDU. GA, ASSAM
47	WITH WP(C)/670/2021	PARTHA NARAYAN SINHA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, RMSA SC, RMSA GA, ASSAM
48	WP(C)/2527/2021 B/O	LALIT MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, AG SC, FINANCE
49	WP(C)/2877/2021 FIXED	VARSHATY DAS Versus THE UNION OF INDIA AND 7 ORS.	MR. K N CHOUDHURY S K HAZARIKA	SC, FINANCE AND TAXATION ASSTT.S.G.I. SR. GA, ASSAM SC, UPSC
<u>ORDERS</u>				
50	WP(C)/7885/2016 FIXED	DEBILAL RABI DAS Versus THE UNION OF INDIA and 4 ORS.	MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MS.R DUTTA	C.G.C. MS.B SARMA(R- 1-4) ASSTT.S.G.I.
51	Cont.Cas(C)/617/2019 B/O	RUNU MEDHI Versus ASHUTOSH AGNIHOTRI, IAS AND 3 ORS	MR. P J SAIKIA MS R GOGOI MS D DUTTA	
52	Cont.Cas(C)/701/2019 B/O	AJOY KUMAR MAZUMDAR Versus ARBIND MADHAB SINGH, I.F.S.	MR. J KALITA MR. A SHARIF MS P BARMAN MR. M ALAM	MR. A DAS
53	Cont.Cas(C)/50/2020 B/O	KHADI BOARD RETD. EMPLOYEES ASSOCIATION AND 2 ORS. Versus GAURAV BOTHRA, I.A.S. AND 4 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR. S S ROY
54	Cont.Cas(C)/256/2020	SANJAY BODO Versus JAYANTA KUMAR GOSWAMI AND ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN	MR J K PARAJULI MR. S K CHAKRABORTY MR. P K MUNIR MR. P K MUNIR
55	WP(C)/2755/2020 B/O	ABDUR RASHID Versus THE UNION OF INDIA AND 12 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MR. K K PARASAR ASSTT.S.G.I.
56	I.A.(Civil)/1359/2021 FIXED in WP(C)/3713/2021	THE NORTH ESTERN ELECTRIC POWER CORPORATION LTD AND 6 ORS Versus KANTA RAM MILI AND 3 ORS	MR D SENAPATI MS. S. TODI MR H K SARMA	MR. C GOSWAMI ASSTT.S.G.I.
	WITH WP(C)/3713/2021	KANTA RAM MILI Versus THE UNION OF INDIA AND 9 ORS	MR. C GOSWAMI	MR D SENAPATI MR. K K PARASAR MS. S. TODI MR H K SARMA ASSTT.S.G.I.
<u>HEARING</u>				
57	WP(C)/697/2015	SHRI RAMA KANTA PAUL Versus THE STATE OF ASSAM and 6 ORS.	MR. M KHAN MR. T U LASKAR MR.N DHAR MR .B MALAKAR MR. J RAHMAN MR R ISLAM	MR.C BARUAHR3 SC, AG SC, FINANCE(R1-2 & 4-7)

58	WP(C)/1107/2015 B/O	WELFARE ASSOCIATION OF RETIRED ONGCIANS and ANR Versus THE UNION OF INDIA and 2 ORS	MR. L N DIHINGIA MS. R GOGOI MR.A BORGHAIN MR.S BORTHAKUR	MR.G N SAHEWALLA(R- 2&3) MR.S C KEYAL MS..N K DEVI(R-2&3) MR.N A SINGHR-2and3 ASSTT.S.G.I.
59	WP(C)/3989/2015	MUNNAN VERMA Versus THE UNION OF INDIA and 6 ORS	MR.B C DAS MR.U DUTTA	C.G.C. MS.R DEVI ASSTT.S.G.I.
60	WP(C)/1379/2017	GOLOK CHANDRA BORA Versus THE BOARD OF SECONDARY EDUCATION, ASSAM and 3 ORS.	MR.N DUTTA MR.P MAHANTA MR.R B GOHAIN	SC, SEBA
61	WP(C)/517/2018 WITH LCR	NUMALIGARH REFINERY LTD. Versus THE WORKMEN	MR. U K NAIR MS U DAS MS. A VERMA	MR. K N CHOUDHURY, SENIOR ADVOCATE MR M MAHANTA MR H K DAS MR D J DAS MR. U PATHAK
62	WP(C)/3656/2019	BHARATI GOGOI AND 18 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M CHOUDHURY MR. S P SHARMA	MR. P KATAKI (SC, AAU) MR. A K DUTTA ASSTT.S.G.I.
63	WP(C)/733/2020	MALABIKA GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. M P SARMA MS. N SHYAMAL	GA, ASSAM SC, REVENUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR J DAS	06-09-2021	To	10-09-2021
6)	MR S KHOUND	09-09-2021	To	10-09-2021
7)	MS. D GHOSH	07-09-2021	To	11-09-2021
8)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,10th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1962/2021 FIXED	SEIKH FARID @ SHEKH FARID AND 4 ORS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
MOTION				
2	WP(C)/4389/2021	GAUTAM KUMAR NATH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
3	WP(C)/4429/2021	MAHBUB ALI AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
ADMISSION				
4	WP(C)/617/2020 FIXED	SAURAV JYOTI PARASOR AND 131 Versus THE STATE OF ASSAM AND 49 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH MR H K NATH	SC, APSC MR A. K. SARMA(R.Nos 8 to 50) MR D. KALITA(R.Nos 8 to 50) SC, PWD
WITH				
5	WP(C)/744/2020	GIRI SHANKAR NATH AND 194 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR D K MISHRA (P- 1 TO 195)) MR. B PRASAD (P- 1,38,94,195) MR S KHOUND MR. R SARMAH MR H K NATH MS D SAIKIA (P- 1 TO 195)) MR P J BORAH	SC, APSC MR D SAIKIA SC, PWD
HEARING				
6	WP(C)/1831/2012	NISAVILHU HIEME and 5 ORS Versus THE GAUHATI HIGH COURT and ORS	MR.P KHATANIAR MS.A CHOUDHURY	MR.S S DEY MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA GA, NAGALAND SC, GHC

7 WITH
WP(C)/2031/2012

LOLENMAKLA and 8 ORS
Versus
THE GAUHATI HIGH COURT and ORS.

MR.P KHATANIAR
MS.A CHOUDHURY

MR.S S DEY
GA, NAGALAND
SC, G.H.C

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR J DAS	06-09-2021	To	10-09-2021
6)	MR S KHOUND	09-09-2021	To	10-09-2021
7)	MS. D GHOSH	07-09-2021	To	11-09-2021
8)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,10th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 17

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(I/O)/353/2018 FIXED	BAPPA GANGULY AND 4 ORS Versus TAPAN BARMAN AND anr	MR. S P CHOUDHURY MR M BEZBARUAH MR. A S DHILLON MR B DAS MR. A LAL	MR. R MAZUMDAR (R1, R2) MRS P RAI (R1, R2) MR H BEZBARUA (R1, R2) MR. U SARMA (R1, R2) MS. P K DEVI MS M KALITA (R1, R2) MS P CHETIA (R1, R2)
2	CRP(I/O)/57/2020 FIXED	JAHIRUDDIN AND ANR. Versus ON DEATH OF THE KHALILUR RAHMAN CHOUHDURY HIS LEGAL HEIRS	MR. L R MAZUMDER MR. H A TALUKDAR MR I HOQUE	MR. A AHMED MR. I U CHOWDHURY
3	CRP/45/2021	ENGINEERING PROJECT (INDIA) LTD AND 3 ORS Versus M/S J A BROTHERS	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	
4	CRP(I/O)/71/2021 CAVT. NO.04902021,117800005392/021, FIXED	ARUN PATHAK Versus VIJAY SARMA	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR A BRAHMA MR. A LAL FOR CAVEATOR
5	MACApp./139/2021	SRI JAMAN SINGH BRAHMA Versus M/S BAJAJ ALLIANZ GENERAL INSURANCE LIMITED AND 8 ORS	MR. P P BORTHAKUR MAYUR DAS	MR. R GOSWAMI MS. P BORTHAKUR (R1) MS IVY HUSSAIN (R-2) MS A HUSSAIN (R-2)
6	MACApp./185/2021	ORIENTAL INSURANCE COMPANY LTD. Versus KAJOL RABIDAS AND 6 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/1330/2021 in MACApp./185/2021	ORIENTAL INSURANCE COMPANY LTD. Versus KAJOL RABIDAS AND 6 ORS. E	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
7	MACApp./186/2021	ORIENTAL INSURANCE COMPANY LTD Versus RATNAJIT NATH @ RATNAJIT AND 4 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
	WITH I.A.(Civil)/1333/2021 in MACApp./186/2021	ORIENTAL INSURANCE COMPANY LTD Versus RATNAJIT NATH @ RATNAJIT AND 4 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	

8	MACApp./187/2021 WITH I.A.(Civil)/1336/2021 in MACApp./187/2021	ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. LAKHIMAI BORAH AND 4 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
9	MACApp./188/2021 WITH I.A.(Civil)/1338/2021 in MACApp./188/2021	ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. LAKHIMAI BORAH AND 4 ORS THE UNITED INDIA INSURANCE COMPANY LTD. Versus SMT. GEETIKA DAS PATHAK AND 4 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MR. A DUTTA MRS. P M DUTTA MR. A DUTTA MRS. P M DUTTA	
10	MACApp./189/2021	THE UNITED INDIA INSURANCE COMPANY LTD. Versus SMT. GEETIKA DAS PATHAK AND 4 ORS.	MR. A DUTTA MRS. P M DUTTA	
11	MACApp./190/2021 WITH I.A.(Civil)/1342/2021 in MACApp./190/2021	SHRIRAM GENERAL INSURANCE CO. LTD. Versus KABITA DAS AND 8 ORS. M/S NEW INDIA ASSURANCE COMPANY LIMITED Versus DHARMESWARI CHUTIA AND 5 ORS. E	MR. R GOSWAMI MS. P BORTHAKUR MR. K K BHATRA MS R DEVI MR. K K BHATRA MS R DEVI	
12	MACApp./191/2021 WITH I.A.(Civil)/1345/2021 in MACApp./191/2021	M/S NEW INDIA ASSURANCE COMPANY LIMITED Versus DHARMESWARI CHUTIA AND 5 ORS. ORIENTAL INSURANCE CO. LTD. Versus NAJIR HUSSAIN LASKAR @ NAJIR HUSSAIN AND 2 ORS.	MR. K K BHATRA MS R DEVI MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
13	MACApp./193/2021 WITH I.A.(Civil)/1356/2021 in MACApp./193/2021	ORIENTAL INSURANCE CO. LTD. Versus NAJIR HUSSAIN LASKAR @ NAJIR HUSSAIN AND 2 ORS. UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. BINA NATH AND 2 ORS.	MR. SISHIR DUTTA MR. S DUTTA MR S DUTTA MR. A J SAIKIA MR. K BORAH MR G S BORO MR. A J SAIKIA MR. K BORAH MR G S BORO	
14	MACApp./194/2021 WITH I.A.(Civil)/1358/2021 in MACApp./194/2021	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. BINA NATH AND 2 ORS. ORIENTAL INSURANCE COMPANY LTD. Versus AINUL HAQUE AND 2 ORS. ORIENTAL INSURANCE COMPANY LTD. Versus AINUL HAQUE AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
15	RSA/196/2018	MD SURHAB ALI @ SUAB ALI Versus MUSTT ANUWARA BEGUM AND 13 ORS	MR. A K PURKAYASTHA MR. S K DAS MR S SHARMA	MR. R J BORDOLOI (R1) MR. R ALI (R1) MR. N K BORA (R1)
16	RSA/224/2018 WITH I.A.(Civil)/2851/2018 in RSA/224/2018	MD MOBARAK HUSSAIN AND ANR Versus MD AMIR HUSSAIN AND 5 ORS	MR. R BORAH MR. P TALUKDAR MR. L K BORAH	MR D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA MR N RAY
17	RSA/80/2019	MD MOBARAK HUSSAIN AND ANR Versus MD AMIR HUSSAIN AND 5 ORS SRI RAJIB SARMA Versus SRI PRADIP SARMA AND 4 ORS.	MR. R BORAH MR. P TALUKDAR MR. L K BORAH MR D C K HAZARIKA MS J KALITA	

	WITH I.A.(Civil)/1244/2019 in RSA/80/2019	SRI RAJIB SARMA Versus SRI PRADIP SARMA AND 4 ORS.	MR D C K HAZARIKA MS J KALITA	
18	RSA/86/2021	GOUTAM BORUAH Versus ATUL CH. SAIKIA AND 2 ORS.	MR A D CHOUDHURY MR. D BARUAH MR. P K BORDOLOI	
<u>ORDERS</u>				
19	CRP/437/2015 FIXED	MRS. SANJIDA CHOUDHURY and 3 ORS Versus KUKOI CHETIA and 4 ORS.	MR.P C DEY MR B CHANDA MR.A SARKAR MS.S PAUL	MS.R HUSSAINR-2 MR.A SATTAR(R-2) MR.S M BARUAH(R-1) MR.N ANAND(R-4&5) MR.U K BARMAN(R-4&5) MR.K C BARMAN(R-4&5) MS.M GOGOI(R-1) MR.A K SINGH(R-4&5) MR.H K BARUAH(R-2) MR.R BHUYAN(R-1) MS.S CHOUDHURY(R-2)
	WITH I.A.(Civil)/3983/2019 in CRP/437/2015	MRS. SANJIDA CHOUDHURY and 3 ORS Versus KUKOI CHETIA and 4 ORS.	MR. P C DEY	MR. R BHUYAN
	WITH I.A.(Civil)/3984/2019 in CRP/437/2015	MRS. SANJIDA CHOUDHURY and 3 ORS Versus KUKOI CHETIA and 4 ORS.	MR. P C DEY	MR. R BHUYAN
	WITH I.A.(Civil)/3985/2019 in CRP/437/2015	MRS. SANJIDA CHOUDHURY and 3 ORS Versus KUKOI CHETIA and 4 ORS.	MR. P C DEY	MR. R BHUYAN
20	MACApp./398/2018 WITH LCR, B/O	SRI ABHISHEK CHAKRABORTY Versus SMT BULBULI BORPHUKAN AND 2 ORS	MR S S SHARMA MR. B J MUKHERJEE	MR. N UDDIN (R1 & 2) MR. M ISLAM (R1 & 2) MS F N AHMED (R1 & 2)
21	CRP/53/2019 FIXED	BIJOY LAL SUKLABAIDYA AND ANR. Versus SUSHANTA KAR AND 4 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	MR. S BISWAS MS. J KAKOTI MS P CHOUDHURY
22	MACApp./610/2019 WITH LCR, B/O	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. DHANESWARI BASUMATARY AND 7 ORS	MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	MS. J HAZARIKA MR. M CHOUDHURY
23	I.A.(Civil)/3617/2019 in LA.App./4851/2018	UNION OF INDIA Versus JAHURA BEWA AND 6 ORS.	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	Mr G Bordoloi
	WITH LA.App./4851/2018 (Filing Number)	UNION OF INDIA Versus JAHURA BEWA AND 6 ORS		
	WITH I.A.(Civil)/4298/2019	UNION OF INDIA Versus JAHURA BEWA AND 6 ORS.	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	SR, GA, ASSAM
24	CRP(I/O)/40/2020	THE DISTRICT COLLECTOR Versus JAHURA BEWA AND 5 ORS	MR G BORDOLOI JR. GA, ASSAM	MRS. UMA CHAKRABORTY MS. M CHATTERJEE
	WITH I.A.(Civil)/839/2020 in CRP(I/O)/40/2020	THE DISTRICT COLLECTOR Versus JAHURA BEWA AND 6 ORS	JR. GA, ASSAM	
	WITH I.A.(Civil)/841/2020 in CRP(I/O)/40/2020	THE DISTRICT COLLECTOR Versus JAHURA BEWA AND 6 ORS	JR. GA, ASSAM	MRS. UMA CHAKRABORTY MS. M CHATTERJEE

25	I.A.(Civil)/248/2020 B/O in MACApp./18942/2019	ORIENTAL INSURANCE COMPANY LTD., Versus SAHIDA KHATUN AND 5 ORS.	MR S DUTTA MS M BORCHETIYA MR. S DUTTA MR S DUTTA	MR. S AHMED (R-5,6) MR. S AHMED (R-5,6) MR. J HAZARIKA (R-5,6)
	WITH MACApp./18942/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD., Versus SAHIDA KHATUN AND 5 ORS.	MR SISHIR DUTTA	
	WITH I.A.(Civil)/18944/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD., Versus SAHIDA KHATUN AND 5 ORS.		
26	I.A.(Civil)/812/2020 WITH LCR in RSA/58/2008	ON THE DEATH OF JAGANATH PRASAD GUPTA, HIS LEGAL HEIRS MADHURI DEVI AND 2 ORS Versus ON THE DEATH OF CHANDRIKA PRASAD GUPTA, HIS LEGAL HEIRS KAMALYA DEVI AND 2 ORS	MS. K YADAV MR. R L YADAV	MS. P BHATTACHARJEE
	WITH RSA/58/2008	JAGANATH PRASAD GUPTA Versus CHANDRIKA PRASAD GUPTA and REP. BY LEGAL HEIRS.	K YADAV S K GHOSH R L YADAV	D C MAHANTA T J MAHANTA P BHATTACHARJEE
	WITH I.A.(Civil)/814/2020 in RSA/58/2008	ON THE DEATH OF JAGANATH PRASAD GUPTA, HIS LEGAL HEIRS MADHURI DEVI AND 2 ORS Versus ON THE DEATH OF CHANDRIKA PRASAD GUPTA, HIS LEGAL HEIRS KAMALYA DEVI AND 2 ORS	MS. K YADAV MR. R L YADAV	MS. P BHATTACHARJEE
27	I.A.(Civil)/1713/2020 in RFA/8/2017	SMTI KALYANI GOSWAMI Versus ON THE DEATH OF KUMUD SARMA HIS LEGAL HEIRS	S ALI MR R BARUAH MR. A IQBAL	
	WITH RFA/8/2017	SMTI KALYANI GOSWAMI Versus SRI KUMUD SARMA and 3 ORS	MR.R BARUAH MR.M NATH MR.A IKBAL MR.S ALI	
28	I.A.(Civil)/1755/2020 IN CRP(I/O)/100/2019 (D/O), FIXED in CRP(I/O)/100/2019	BOLIN CH. DEORI Versus HOUSING AND URBAN DEVELOPMENT CORPORATION LTD (HUDCO) AND 2 ORS.	MR K BHUYAN	
	WITH I.A.(Civil)/3461/2019	BOLIN CH. DEORI Versus HOUSING AND URBAN DEVELOPMENT CORPORATION LTD (HUDCO) AND 2 ORS.	MR K BHUYAN	MR. K BHATTACHARJEE MS B TALUKDAR
29	I.A.(Civil)/2037/2020 WITH LCR in LA.App./1/2015	NORTH EAST FRONTIER RAILWAY Versus ON THE DEATH OF BEHI RAM KUMAR HIS LEGAL HEIR AND ANR.	MRS. U CHAKRABORTY	
	WITH LA.App./1/2015	NORTH EAST FRONTIER RAILWAY Versus BEHI RAM KUMAR	MS.M CHATTERJEE MS.D SONOWAL MS.N DAS MS.U CHAKRABORTY MS.D HALOI SC, NF RLY	
	WITH I.A.(Civil)/2036/2020 in LA.App./1/2015	NORTH EAST FRONTIER RAILWAY Versus ON THE DEATH OF BEHI RAM KUMAR HIS LEGAL HEIR AND ANR.	MRS. U CHAKRABORTY	

	WITH I.A.(Civil)/2038/2020 in LA.App./1/2015	NORTH EAST FRONTIER RAILWAY Versus ON THE DEATH OF BEHI RAM KUMAR HIS LEGAL HEIR AND ANR.	MRS. U CHAKRABORTY	
30	WITH LA.App./19/2010	NORTH EAST FRONTIER RAILWAY, Versus JAGADISH CH. DAS and ORS	MS.M CHATTERJEE MS.D SONOWAL MRS.U CHAKRABORTY	MR. N C DAS MR.A DAS MR.R K BHARALI MS. M DEVI MR. B SARMA MR. A DAS MS M BORAH MRS.M D CHOUDHURY
31	WITH LA.App./2/2013	NORTH EAST FRONTIER RAILWAY, Versus SWARNALATA KALITA and ANR,	MS.M CHATTERJEE MS.D SONOWAL MRS.U CHAKRABORTY SC, NF RLY	MR.K KALITA MR.M R PATHAK
32	WITH LA.App./5/2013	NORTH EAST FRONTIER RAILWAY, Versus BINOD CHANDRA KUMAR and ANR,	MS.M CHATTERJEE MS.D SONOWAL MS.N DAS MS.D HALOI MRS.U CHAKRABORTY	MR. N C DAS MR. B SARMA MS. M DEVI MR. A DAS MS M BORAH
	WITH MC/1186/2013 in LA.App./5/2013	NORTH EAST FRONTIER RAILWAY, Versus DHARMESWAR DAS	MS.M CHATTERJEE MS.D SONOWAL MS.N DAS MS.D HALOI MRS.U CHAKRABORTY	
33	WITH LA.App./56/2014	NORTH EAST FRONTIER RAILWAY Versus SATYA RAM DAS and 2 ORS	MS.M CHATTERJEE MS.D SONOWAL MRS.U CHAKRABORTY SC, NF RLY	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH MR B SARMA MR.K R PATHAK MR.M R PATHAK MR.L R BORAH
34	I.A.(Civil)/2120/2020 WITH LCR, B/O in FAO/5/2015	SRI JAI RAJ BIKRAM SINGH Versus JAGJEET SINGH CHETRY	MR G N SAHEWALLA MR P DEKA MD ASLAM MRS. S S BAWARI	
	WITH FAO/5/2015	SRI JAI RAJ BIKRAM SINGH Versus SRI JAGJEET SINGH CHETRY	MR.G N SAHEWALLA MR.P DEKA MRS.S S BAWARI MD.ASLAM	MR. B M CHOUDHURY MR.S SARMA MR. S D PURKAYASTHA MR.T K BHUYAN MR. U CHOUDHURY MR.J DEKA
	WITH I.A.(Civil)/2121/2020 in FAO/5/2015	JAI RAJ BIKRAM SINGH Versus JAGJEET SINGH CHETRY	MR G N SAHEWALLA MR P DEKA MD ASLAM MRS. S S BAWARI	
35	CO/18/2021 in MACApp./104/2020	SARASWATI PAUL AND 2 ORS. Versus NATIONAL INSURANCE COMPANY LIMITED AND 7 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MS. R D MOZUMDAR
	WITH MACApp./104/2020	THE NATIONAL INSURANCE CO. LTD. Versus SMTI SUMA PAUL @ SOMA PAUL and 9 ORS	MS. R D MOZUMDAR	MS. A MAZUMDAR (R10)
36	I.A.(Civil)/108/2021 in RSA/41/2020	MD. ABDUL ROUF AND 5 ORS. Versus MUSSTT. SUFIA KHATUN AND 93 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	

	WITH RSA/41/2020	MD. ABDUL ROUF AND 5 ORS. Versus MUSSTT.SAFIA KHATUN AND 90 ORS	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	
37	I.A.(Civil)/541/2021 in RSA/55/2020	HEM BORAH Versus SMTI. ANJANA SHARMA	MR. M K CHOUDHURY MR. A BARKATAKI	
	WITH RSA/55/2020	HEM BORAH Versus SMTI. ANJANA SHARMA	MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	
	WITH I.A.(Civil)/749/2020 in RSA/55/2020	HEM BORAH Versus SMTI. ANJANA SHARMA	MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	
38	I.A.(Civil)/590/2021 in RSA/77/2020	ANJUMA BEGUM AND 3 ORS. Versus MOZRUL HOQUE @ MOZUM ALI AND 45 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	MR. B DEORI MR G BHARADWAJ
	WITH RSA/77/2020	ANJUMA BEGUM AND 3 ORS Versus MOZRUL HOQUE @ MOZUM ALI AND 45 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR	MR G BHARADWAJ MR B DEORI
39	I.A.(Civil)/685/2021 in RSA/44/2018	SAR BANU AND ANR. Versus ON THE DEATH OF BASIRUDDIN HIS LEGAL HEIRS SAMOLA KHATUN AND ORS.	MR G BHARADWAJ	
	WITH RSA/44/2018	MUSSTT NUR BANU AND 2 ORS Versus ON THE DEATH OF MD BASIRUDDIN HIS LEGAL HEIRS MUSSTT. SAMOLA KHATUN(WIFE) AND OTHERS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	
	WITH I.A.(Civil)/487/2018 in RSA/44/2018	MUSSTT NUR BANU AND 2 ORS Versus MD BASIRUDDIN	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	
	WITH I.A.(Civil)/488/2018 in RSA/44/2018	MUSSTT NUR BANU AND 2 ORS Versus MD BASIRUDDIN	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	
	WITH I.A.(Civil)/843/2020 in RSA/44/2018	MUSSTT. NUR BANU AND 11 ORS Versus BASIRUDDIN AND 6 ORS	MR. A C SARMA MR. B DEORI MR G BHARADWAJ	
	WITH I.A.(Civil)/845/2020 in RSA/44/2018	MUSSTT. NUR BANU AND 11 ORS Versus BASIRUDDIN AND 6 ORS	MR. A C SARMA MR. B DEORI MR G BHARADWAJ	
	WITH I.A.(Civil)/846/2020 in RSA/44/2018	MUSSTT. NUR BANU AND 11 ORS Versus BASIRUDDIN AND 6 ORS	MR. A C SARMA MR. B DEORI MR G BHARADWAJ	
40	I.A.(Civil)/764/2021 WITH LCR, FIXED in MACApp./23/2020	PRATAP BARUAH and ANR Versus THE NATIONAL INSURANCE COMPANY LTD AND 2 ORS	MR. R BORUAH	MR. A DUTTA
	WITH MACApp./23/2020	THE NATIONAL INSURANCE COMPANY LTD., Versus SRI PRATAP BARUAH AND 3 ORS.	MR. A DUTTA MRS. P M DUTTA	MR. R BORUAH (R-1)

41	I.A.(Civil)/858/2021 WITH LCR in MACApp./634/2017 WITH MACApp./634/2017	PHULMATI NARZARI Versus M/S NEW INDIA ASSURANCE CO. LTD AND 2 ORS M/S NEW INDIA ASSURANCE CO. LTD Versus SMTI PHULMATI NARZARY and 2 ORS	MR. A LAL MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR. K K BHATTA MR M BEZBARUAH MR.A LAL MR.R D LAL MS.S G MOMIN
42	I.A.(Civil)/919/2021 in RSA/177/2013 WITH RSA/177/2013 I.A.(Civil)/3867/2019 in RSA/177/2013	ON THE DEATH OF ARJUN PRASAD CHOUHAN HIS LEGAL HEIRS Versus ON THE DEATH OF MAKRAM ALI HIS LEGAL HEIRS 12 ORS. MANILAL CHOUHAN and 12 ORS. Versus ON THE DEATH OF MAKRAM ALI HIS LEGAL HEIRS 1.(a) MD. YUNUS ALI and ORS. MANILAL CHOUHAN and 12 ORS. Versus MAKRAM ALI and 19 ORS.	MS. K YADAV MS. M BHATTACHARJEE MR.R L YADAV MS.K YADAV MR.A KABRA MRS. A BORAH MR.R L YADAV MR. A KABRA MR. R L YADAV MS. R R BORAH	MR. T U LASKAR MR. N DHAR MR. N DHAR MR. N DHAR MR. B MALAKAR MR S DASGUPTA MS. S DASGUPTA MR. T U LASKAR MR. N DHAR MR. B MALAKAR MR S DASGUPTA MR. A K PURKAYASTHA
43	I.A.(Civil)/1161/2021 in RSA/20/2017 WITH RSA/20/2017	RANJIT KR DEY AND 4 ORS. Versus BISWANATH MANDAL AND ANR. SHRI RANJIT KR DEY and 4 ORS Versus SRI BISWANATH MANDAL and ANR	MR.A SATTAR MR.H K BARUAH	MR.A K PURKAYASTHA(R-1) MR.S SHARMA(R-1) MS.M BHUYAN R-1 MR.M C SARKAR(R-1)
44	RSA/217/2017	SHRI RANJIT KR DEY and 4 ORS Versus SRI BISWANATH MANDAL and ANR	MR.A SATTAR MR.H K BARUAH	MR.A K PURKAYASTHA(R-1) MR.S SHARMAR-1 MR.Y KARDONG(R-1)
45	I.A.(Civil)/1365/2021 in RSA/122/2020 WITH RSA/122/2020	ON THE DEATH OF ABUL HUSSAIN Versus HATEM ALI AND 9 ORS. MD. ABUL HUSSAIN Versus MD. HATEM ALI AND 9 ORS.	MR. A BISWAS MS S AHOM MR. A BISWAS MR R KALITA MS S AHOM	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/09/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR J DAS	06-09-2021	To	10-09-2021
6)	MR S KHOUND	09-09-2021	To	10-09-2021
7)	MS. D GHOSH	07-09-2021	To	11-09-2021
8)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021